

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
STARRED QUESTION No. 211
(TO BE ANSWERED ON 11/03/2016)**

REGULATORY FRAMEWORK FOR MEDIA

***211. SHRI B. VINOD KUMAR:
SHRI N. K. PREMACHANDRAN:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of instances/complaints of violation of code of conduct by the media reported to the Press Council of India (PCI), News Broadcasters Association (NBA) and other regulatory bodies during the last three years and the current year along with the action taken in each of these instances;
- (b) whether the Government has framed rules and regulations for effective disposal of complaints within a time-bound manner, if so, the details thereof;
- (c) whether the Government also proposes to set up an independent broadcasting media authority/separate regulatory mechanism, if so, the details thereof and if not, the reasons therefor; and
- (d) the other measures taken/being taken by the Government to make the media accountable for its action/reporting instead of falling prey to paid news and unsubstantiated reporting?

ANSWER

**THE MINISTER OF FINANCE; MINISTER OF CORPORATE AFFAIRS; AND
MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY)**

- (a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c) AND (d) OF LOK SABHA STARRED QUESTION NO. 211 FOR ANSWER ON 11/03/2016

- (a) The details of instances/complaints of violation of code of conduct by the media reported to the Press Council of India (PCI), News Broadcasters Association (NBA) and other regulatory bodies during the last three years and the current year with the action taken in each of the cases are as follows:

Press Council of India (PCI)- attached as annexure 'A'

Inter Ministerial Committee (IMC) - attached as annexure 'B'

News Broadcasters' Association
(NBA) –

Year	No. of Cases
2012-13	216
2013-14	1143
2014-15	110

The details of action taken by NBSA are available at their website:
<http://www.nbanewdelhi.com>.

Broadcasting Content
Complaints Council
(BCCC) –

Year	No. of Cases
2013	947
2014	1791
2015	2298

The details of action taken by BCCC are available at their website:
<http://www.ibfindia.com>

- (b) to (d) In so far as Print Media is concerned, Press Council of India (PCI), a statutory autonomous body was set up under the Press Council Act, 1978 to maintain and improve the standards of newspapers and news agencies in India and also to inculcate principles of self-regulation among the press. PCI, in furtherance of its objective under Section 13(2) of the Act has formulated 'Norms of Journalistic Conduct' for adherence by the print media. These norms cover general principles and ethics of journalism. The complaints received by PCI against contents in the print media are adjudicated by the Council as per provisions contained in the Press Council (Procedure for Inquiry) Regulations, 1979. The complaints against any content in print media which are violative of the ethical norms of journalism, public taste or professional conduct are adjudicated by the Council in exercise of its powers

provided under section 14 of the Act. As per section 14 of the Act, the Council, after holding an inquiry, may warn, admonish or censure the newspaper, the news agency, the editor or the journalist or disapprove the conduct of the editor or the journalist as the case may be.

No time limit has been prescribed for the disposal of complaints in the Press Council Act, 1978 or rules/regulations framed thereunder.

In so far as Electronic Media is concerned, the content telecast on private satellite TV channels is regulated as per provisions of the Programme and Advertising Codes prescribed under the Cable Television Network Rules, 1994 enshrined in the Cable Television Network (Regulation) Act, 1995. These codes contain a whole range of parameters to regulate programmes and advertisements on TV channels including unsubstantiated reporting. Rule 6(1) (d) of the Programme Code provides that no programme should be transmitted/re-transmitted on any cable service, which contains anything obscene, defamatory, deliberate, false and suggestive innuendos and half truths. Rule 7(10) of the Advertising Code mentions that any advertisement should be clearly distinguished from programme. Government has set up Electronic Media Monitoring Centre (EMMC) to review the content of private TV channels with reference to the violation of Programme and Advertising Codes. This was set up in 2010. An Inter-Ministerial Committee (IMC) has also been set up in the Ministry to look into the specific complaints or suo-motu take cognizance against the violation of Programme and Advertising Codes. Appropriate action is taken as per Cable Television Networks (Regulation) Act, 1995, if any violation of the said codes is established.

As part of self-regulation, Indian Broadcasting Foundation (IBF), which is a representative body of non-news & current affairs TV channels, has set up Broadcasting Content Complaints Council (BCCC) headed by Sh. Mukul Mudgal, Retd. Judge of Hon'ble High Court to examine the complaints about television programmes. News Broadcasters Association (NBA) - a representative body of news and current affairs channels - has set up News Broadcasting Standards Authority (NBSA) to consider complaints against or in respect of broadcasters in so far as these relate to the content of any broadcast. In regard to regulation of advertisements on

TV channels, Advertising Standards Council of India (ASCI), a self-regulatory body of Advertisers and Advertising Agencies has set up Consumer Complaints Council (CCC) to look into complaints against advertisements.

There is no proposal under consideration of this Ministry for an independent broadcasting media authority/separate mechanism in the country in this regard, as adequate provisions in the form of various Acts / Rules / Regulations/ Guidelines already exist with regard to print and electronic Media.

To control the menace of the 'Paid News', the Election Commission of India (ECI) had recommended adding 'Paid News' in category of corrupt practices or electoral offences. The Commission had recommended that the provision should be made in the Representation of the People Act, 1951 to include publishing and abetting of publishing of 'Paid News' for furthering the prospects of election of any candidate as an electoral offence under Chapter III of Part VII of the R.P. Act, 1951 with exemplary punishment of a minimum of two years imprisonment.

ANNEXURE 'A'**ANNEXURE AS REFERRED TO IN PART (a) OF THE LOK SABHA QUESTION No. 211 FOR ANSWER ON 11/03/2016 REGARDING "REGULATORY FRAMEWORK FOR MEDIA".****List of complaints filed against the Press during the last three years and current year****2012-2013**

S. No.	Parties	Date of Decision	Category
Principles and Publication			
1.	Complaint of Chairman, Employment Promotion Council of Indian Personnel, Mumbai against the Editor, Global Jobs (Times of India), Mumbai	August 27, 2012	Upheld
2.	Complaint of Chairman, Employment Promotion Council of Indian Personnel, Mumbai against the Editor, Assignment Abroad Times, Mumbai	„	Upheld
3.	Complaint of Chairman, Employment Promotion Council of Indian Personnel, Mumbai against the Editor, Mumbai Mirror, Mumbai	„	Upheld
4.	Complaint of Ms. Suchita Kumbhar, General Secretary, Network by People Living with HIV& AIDS, Mumbai against the Editor, Mid Day, Mumbai	„	Dismissed
5.	Complaint of Shri Narayan S. Navti, Joint Chief Electoral Officer, Panaji, Goa against the Editor, Navprabha, Panaji, Goa	„	Dismissed
6.	Complaint of Shri Abu Asim Azmi, (Ex-M.P.) and then MLA, Maharashtra, Mumbai against the Editor, The Urdu Times, Mumbai	„	Dismissed
7.	Complaint of Shri P.P. Kapur, Haryana State Convenor, Labour Organization IFTU, Haryana against the Editor, Punjab Kesari, Jalandhar	December 21, 2012	Closed
8.	Complaint of Shri P.P. Kapur, Haryana State Convenor, Labour Organization IFTU, Haryana against the Editor, Dainik Bhaskar, Panipat	„	Closed
9.	Complaint of Shri P.P. Kapur, Haryana State Convenor, Labour Organization IFTU, Haryana against the Editor, Dainik Jagran, Panipat	„	Closed
10.	Complaint of Shri Shamsheer Singh, State General Secretary, Indian Justice Party, Ambala, Haryana against the Editor, Punjab Kesari, Ambala Cantt., Haryana	„	Dismissed
11.	Complaint of Shri Lokesh Kumar Malik, Advocate, Sonapat, Haryana against the Editor, Dainik Bhaskar, Panipat, Haryana	„	Closed
12.	Complaint of Shri N. Konda Reddy, Indian National Congress Worker, Kadapa District, A.P. against the Editor, Sakshi Daily, Hyderabad, A.P.	„	Dismissed

13.	Complaint of Prof. M.K. Vasantha, Chairman, Akashdeep Enclave Residence Welfare Society (AERWS), Roorkee, Uttar Pradesh against the Editor, Dainik Jagran, Haridwar	„	Dismissed
14.	Suo-motu action on reference from Election Commission of India against Dainik Hindustan for publication of allegedly 'Paid News' during election in the grab of news	„	Censured
15.	Suo-motu action on reference from Election Commission of India against Dainik Jagran, for publication of allegedly 'Paid News' during election in the grab of news	„	Censured
16.	Suo-motu action on reference from Election Commission of India against Prabhat Khabar for publication of allegedly 'Paid News' during election in the grab of news	December 21, 2012	Cautioned
17.	Suo-motu action on reference from Election Commission of India against Aaj, for publication of allegedly 'Paid News' during election in the grab of news	„	Censured
18.	Suo-motu action on reference from Election Commission of India against Rashtriya Sahara for publication of allegedly 'Paid News' during election in the grab of news	„	Censured
19.	Suo-motu action on reference from Election Commission of India against The Hindustan Times for publication of allegedly 'Paid News' during election in the grab of news	„	Censured
20.	Suo-motu action on reference from Election Commission of India against Purvanchal Ki Raah for publication of allegedly 'Paid News' during election in the grab of news	„	Censured
21.	Suo-motu action on reference from Election Commission of India against Vyapar Times for publication of allegedly 'Paid News' during election in the grab of news	„	Censured
22.	Complaint of Shri Sushanta Swain, Orissa against the Editor, Sambad, Bhubaneswar, Orissa	„	Dismissed
23.	Complaint of The President, NRI Group Housing Palam Vihar, Condominium, Gurgaon, Haryana against the Editor, The Hindustan Times, New Delhi	„	Dismissed
24.	Complaint of Shri Aroon Kumar Sen, New Delhi and others against the Editor, Community Samvada, New Delhi	„	Dismissed
25.	Complaint of Shri Ravinder Dwivedi, National President, Anti Corruption Committee, Thane against the Editor, Ananda Bazar Patrika, Kolkata	„	Dismissed
26.	Complaint of Shri Ratnesh Kumar Pathak, Advocate, Patna, Bihar against the Editor, Rashtriya Sahara, Patna, Bihar	„	Dismissed
27.	Complaint of Shri Riyaz Ahmed Khan, Advocate, Badayun against the Editor, Health Plus, Delhi	„	Dismissed
28.	Complaint of Shri Ramesh Pakhale, Indore, M.P. against the Editor, Patrika, Indore, MP	February 18, 2013	Dismissed
29.	Complaint of Shri Onkar Singh, Brahma Complex, Balaganj, Mandsaur, M.P. against the Editor, Dashpur Darshan, Mandsaur, M.P.	„	Disposed off with observations

30.	Complaint of Shri Manmeet Singh Goindi, Administrator, Sports Authority of India, Dr. Karni Singh Shooting Range, New Delhi against the Editor, Hindustan Times, New Delhi	„	Dismissed
31.	Complaint of Shri Anil Subramaniam, Under Secretary to Government of India, Ministry of Mines, New Delhi against the Editor, Real Politik, English Magazine, New Delhi	„	Dismissed
32.	Complaint of Shri Asgar Hussain, Muzaffarnagar, Uttar Pradesh against the Editor, Dainik Jagran, Meerut, Uttar Pradesh	„	Dismissed
Press and Defamation			
33.	Complaint of Shri Mahender Tripathi, Chairman, Press Club Ayodhya, Faizabad, U.P. against the Editor, Shri Ram Janam Bhumi, Faizabad, U.P.	April 26, 2012	Sub-judice
34.	Complaint of Shri Vimal Chandra Srivastava, Managing Director, Uttar Pradesh Minorities, Financial and Development Coporation Ltd. Alpsankhyak Vittyava Vikas Nigam Ltd., Lucknow, U.P. against the Editor, Daily News Activist, Lucknow, Uttar Pradesh	„	Dismissed
35.	Complaint of Shri Syed Mustafa Husain Naqvi “Aseef Jaisi”, Lucknow, against the Editor, Avadhnama, Lucknow, U.P.	„	Dismissed
36.	Complaint of Shri Ram Bahadur, Lecturer Rampyare Shiv Shankar Inter College, Bahraich, U.P. against the Editor, Hindustan, Lucknow	„	Dismissed
37.	Complaint of Shri A.K. Yadav, Managing Director, Ordnance Equipment Factory, Kanpur, Uttar Pradesh against the Editor, Dainik Hindustan, Kanpur, U.P.	„	Direction (to publish version)
38.	Complaint of Dr. Vijay Agarwal, Secretary/ Director, Education Council of India, Lucknow, Uttar Pradesh against the Editor, Dainik Hindustan, Patna, Bihar.	„	Dismissed
39.	Complaint of Shri R.B. Gupte, Secretary/ Registrar, Debts Recovery Tribunal, Lucknow, Ministry of Finance, Government of India, Department of Financial Services against the Editor, Voice of Lucknow, Lucknow, U.P.	„	Dismissed
40.	Complaint of Shri Shivam Sharma, Advocate, Lucknow against the Editor, India Today, Magazine, New Delhi	„	Directions
41.	Complaint of Dr. J.N. Pandey, Chairman, Central Women’s College of Education, Lucknow, Uttar Pradesh against the Editor, Amar Ujala, Uttar Pradesh.	„	Dismissed
42.	Complaint of Dr. J.N. Pandey, Chairman, Central Women’s College of Education, Lucknow, Uttar Pradesh against the Editor, Hindustan, Uttar Pradesh.	„	Dismissed
43.	Complaint of Dr. J.N. Pandey, Chairman, Central Women’s College of Education, Lucknow, Uttar Pradesh against the Editor, Dainik Jagran, Uttar Pradesh.	„	Dismissed

44.	Complaint of Shri Kanubhai Jethabhai Desai, Editor/Owner/Publisher/Printer, Hello Khelaru weekly, Mehsana, Gujarat against the Editor, Divya Bhaskar, Ahmedabad	August 27, 2012	Censured
45.	Complaint of Dr. Lisa Warden, Director, DOGSTOP, Ahmedabad, Gujarat against the Editor, Ahmedabad Mirror, Gujarat	„	Dismissed for non-pursuance
46.	Complaint of Shri Yusuf Hakim, Chairman, Iqraa Charitable Foundation, Ahmedabad against the Editor, Ahmedabad Mirror, Ahmedabad, Gujarat	„	Dismissed for non-pursuance
47.	Complaint of Ms. Nicky R. Singh, Rajkot, Gujarat against the Editor, Sanj Samachar, Rajkot, Gujarat	„	Dismissed for non-pursuance
48.	Complaint of Shri Dharmesh Thakkorbhai Patel, Surat, Gujarat against the Editor, Jang-e-Gujarat, Gujarat	„	Dismissed for non-pursuance
49.	Complaint of the Chief Executive Officer, Ichalkaranji Mahila Sahakari Bank Limited Kolhapur, Maharashtra, against the Editor, Daily Lokmat, Kohlapur, Maharashtra	August 27, 2012	Withdrawn
50.	Complaint of Shri Ravinder Dwivedi, National President, Anti Corruption Committee, Thane, Maharashtra against the Editor, Loksatta, Mumbai	„	Disposed off with directions
51.	Complaint of Shri Sandesh D. Karkhanis, Thane, Maharashtra against the Editor, Loksatta, Maharashtra	„	Dismissed
52.	Complaint of Shri Sandesh D. Karkhanis, Thane, Maharashtra against the Editor, Sakaal, Maharashtra	"	Devoid of merits
53.	Complaint of Shri Sandesh D. Karkhanis, Thane, Maharashtra against the Editor Navshakti, Maharashtra	"	Devoid of merits
54.	Complaint of Shri Jai Prakash Gupta, Chartered Accountant, Nagpur against the Editor, Sales Tax Review, Mumbai	„	Dismissed-Being settled
55.	Complaint of M/s Fullerton Indian Credit Co. Ltd., Mumbai against the Editor, Singrauli Ka Tufan, Singrauli, M.P.	„	Censured
56.	Complaint of Shri Dilip Kumar Gokulchand Sananda, MLA, Khamgaon Constituency, Buldhana, Maharashtra against the Editor, Prashnakal, Evening Daily, Maharashtra	„	Dismissed
57.	Complaint of Shri Sunil Madhusudan Golkonda, President, The Barshi City Goldsmith Association, Barshi, Solapur, Maharashtra against the Editor, Barshi Uday, Solapur, Maharashtra	„	Admonished
58.	Complaint of Shri Quari Mohd. Shahnawaz Quadri Rizvi, Thane, Maharashtra against the Editor, Ek Aur Jung, Ulhasnagar, Maharashtra	„	Withdrawn
59.	Complaint of Shri Sanjay Sanyal, AGM (HR), Nuclear Power Corporation of India Ltd., Thane, Maharashtra against the Editor, Jagat Bharti, Thane, Maharashtra	„	Dismissed for non-pursuance
60.	Complaint of Ms. Irene Dhar Malik, Mumbai against the Editor, Mumbai Mirror, Mumbai	"	Dismissed for non-pursuance
61.	Complaint of Shri Om Prakash, Secretary, Information	December	Censured

	Technology, Rural Development, Panchayati Raj and Cooperation, Government of Uttarakhand against the Editor, Shivalik Blitz, Dehradun, Uttarakhand	21, 2012	
62.	Complaint of Col. Sanjay Dikshit, Colonal General Staff, Northern Comd GS (IW) and Shri K. Skandan, Joint Secretary(K), Ministry of Home Affairs against the Editor, Kashmir Times, Jammu (J&K)	,,	Censured
63.	Complaint of Col. Sanjay Dikshit, Colonal General Staff, Northern Comd GS (IW) and Shri K. Skandan, Joint Secretary (K), Ministry of Home Affairs against the Editor, Kashmir Times, Jammu (J&K)	,,	Censured
64.	Complaint of Col. Sushil Mann, Colonel General Staff, Northern Comd GS (IW) and against the Editor, Kashmir Times, Jammu	,,	Censured
65.	Complaint of Shri Amrik Singh, DIG (Retd.), Moga, Punjab against the Editor, The Tribune, Chandigarh	,,	Closed with observation
66.	Complaint of Shri Sanjiv Chaturvedi, IFS, Divisional Forest Officer (P), Hissar, Haryana against the Editor, The Tribune, Chandigarh	December 21, 2012	Dismissed
67.	Complaint of Shri Sanjiv Chaturvedi, IFS, Divisional Forest Officer (P), Hissar, Haryana against the Editor, Amar Ujala, Chandigarh	"	Dismissed
68.	Complaint of Shri R.N. Manchanda, Spokesperson, Sales Tax Department, Government of Haryana, Sonapat, Haryana against the Editor, Dainik Bhaskar, Panipat	"	Dismissed
69.	Complaint of Shri R. N. Manchanda, Spokesperson, Sales Tax Department, Governmnt of Haryana, Sonapat, Haryana against the Editor, Dainik Jagran, Panipat	"	Dismissed
70.	Complaint of Shri Vaidya Jagjit Singh, Chandigarh Ayurvedic Centre, Chandigarh against the Editor, Dainik Jagran, Jalandhar	"	Dismissed
71.	Complaint of the Registrar, Shri Mata Vaishno Devi University, Katra against the Managing Editor and Reporter, Early Times, Jammu	,,	Rejected
72.	Complaint of Shri Abhishek Jain, IAS, Deputy Commissioner, Hamirpur District, Hamirpur H.P. against the Editor, Aap Ka Faisla, Hamirpur, H.P.	,,	Dismissed
73.	Complaint of Shri V.K. Javad, Thalasserry, Kerala against the Editor, Chandrika Daily, Kerala	,,	Closed – Settled & withdrawn
74.	Complaint of Ms. Pooja Bandu Patil, Karnataka against Shri M.D. Mulla, Press Reporter and the Editor, Sakal, Marathi Daily, Kolhapur, Maharashtra	,,	Censured
75.	Complaint of Ms. Annamma Verghese, Kottayam against the Editor, Zymin Ryotu, Nellore	,,	Sub-judice
76.	Complaint of Prof. Y.R. Hara Gopal Reddy, Ex-Vice Chancellor, Acharya Nagarjuna University Hyderabad against the Editor, Andhra Jyothi, T.V. Channel Hyderabad	,,	Censured
77.	Complaint of the Registrar, Acharya Nagarjuna	,,	Censured

	University, Guntur, A.P. against the Editor, Andhra Jyothi, Hyderabad		
78.	Complaint of Shri Ram Sewak Verma, Lucknow against the Editor, Dainik Hindustan, Lucknow	„	Dismissed
79.	Complaint of Shri Ram Sewak Verma, Lucknow against the Editor, Amar Ujala, Lucknow	„	Censured
80.	Complaint of Dr. Jagdish K. Dadhich (S.E.O.), Mumbai against the Editor, Mid- Day, Mumbai	„	Censured
81.	Complaint of Lt. Col A.B. Sawarkar, Retd. Secretary, Army Welfare Cooperative Housing Society, Pune against the Editor, Daily News & Analysis, Pune Edition, Pune	„	Dismissed
82.	Complaint of Ms. M.C. Borwankar, Commissioner of Police, Pune, Maharashtra against the Editor, Pune Mirror, Pune	„	Upheld
83.	Complaint of Ms. M.C. Borwankar, Commissioner of Police, Pune, Maharashtra against the Editor, Mumbai Mirror, Mumbai	„	Upheld
84.	Complaint of M/s Orbit Corporation Ltd, Mumbai against the Editor, Business India Magazine, Mumbai	„	Dismissed
85.	Complaint of Shri Naveen Jindal, M.P. (Lok Sabha) against the Editor, Punjab Kesari, New Delhi	December 21, 2012	Disposed off settled
86.	Complaint of Shri M. R. Premi, Sub Inspector (Retd.), U.P. Police Mohaba, U.P. against the Editor, Aj, Kanpur, Uttar Pradesh	"	Dismissed
87.	Complaint of Smt. Manorama Ghildiyal, Principal, Primary School, Kathola, Pauri Garhwal, Uttarakhand against the Editor, Dainik Jagran, Dehradun, Uttarakhand	"	Closed
88.	Complaint of Shri Satish Kumar Sharma, Gwalior against the Editor, Rajasthan Patrika, Gwalior, Madhya Pradesh	"	Sub-judice
89.	Complaint of Dr. R.K. Kotnala, Secretary, Society for Scientific Values, New Delhi against the Editor, The Times of India, New Delhi	"	Dismissed
90.	Complaint of Shri Ravinder Dwivedi, National President, Anti-Corruption Committee, Thane, Maharashtra against the Editor, Tarun Bharat, Kolhapur	"	Dismissed
91.	Complaint of Shri Ravinder Dwivedi, National President, Anti Corruption Committee, Thane, Maharashtra against the Editor, Bhoomi, Jamnagar, Gujarat	"	Dismissed
92.	Complaint of Shri Parshuram M. Diwanad, Pune, Maharashtra against the Editor, Swarvihar, Pune, Maharashtra	"	Censured
93.	Complaint of Dr. Prabhjot Kaur, Guru Nanak Hospital, Karnal, Haryana against the Editor, The Tribune, Chandigarh	"	Disposed off with directions
94.	Complaint of Shri Inderpal Singh, Registrar, Engineering College Cell, Directorate of Technical Education and Industrial Training, Chandigarh against the Editor, Hindustan Times, Mohali	"	Disposed off
95.	Complaint of Shri Manoj Monga, Autorised Signatory,	"	Admonished/

	M/s. Videocon Industries Limited, Okhla, New Delhi against the Editor, Raj Express, Bhopal, M.P.		censured
96.	Complaint of Shri Jawahar Shankar Kumar, Executive President, Bihar State Stenographer / Clerk Union, Samastipur, Bihar against the Editor, Prabhat Khabar, Patna, Bihar	"	Disposed off with observations
97.	Complaint of Shri Vijay Kumar Ojha, Deputy Director, Department of Mines and Geology, Ranchi, Jharkhand against the Editor, Dainik Jagran, Ranchi, Jharkhand	"	Disposed off
98.	Complaint of Dr. Ashok Kumar Tomar, Retired Principal, National Inter College, Muzaffarnagar, Uttar Pradesh against the Editor, Dainik Jagran, Jhansi	"	Dismissed
99.	Complaint of the Principal, Kendriya Vidyalaya, Malkangiri (Orissa) against the Editor, Nai Dunia, Raipur, Madhya Pradesh	"	Proceedings Dropped – settled
100.	Complaint of Smt. Laxmipriya Behera, Jajpur, Orissa against the Editor, Sambad, Bhubaneshwar, Orissa	"	Sub-judice
101.	Complaint of Shri Dilip Kumar Singh, Vice President, Heritage Institute of Hotel & Tourism, Agra against the Editor, Aj, Agra	"	Admonished
102.	Complaint of Shri Inderjeet Bishnoi, Member, District Council, Sriganaganar against the Editor, Sandhya Border Times, Sriganaganar, Rajasthan	December 21, 2012	Dismissed settled
103.	Complaint of Shri Yushu Narang, Hanumangarh, Rajasthan against the Editor, Kanoon Ke Rakhwale, Hanumangarh, Rajasthan	"	Dismissed
104.	Complaint of Shri K.L. Soni, Ex-District President, BJP Unit, Mandsaur, Madhya Pradesh against the Editor, Guru Express, Mandsaur, M.P.	"	Admonished/ Censure
105.	Complaint of Rameshwar Soni, Member, Patient Welfare Committee, Kushi, District Dhar, M.P. against the Editor, Nai Duniya, Indore, M.P.	February 18, 2013	Dismissed
106.	Complaint of Shri Smriti Ratan Mishr, BRCC, District Education Centre, Dhar, M.P. against the Editor, City Blast, Indore, M.P.	"	Dismissed
107.	Complaint of Shri Smriti Ratan Mishr, BRCC, District Education Centre, Dhar, M.P. against the Editor, Sandhya Dainik 6 PM, Indore, M.P.	"	Withdrawn
108.	Complaint of Dr. Beena Singh, Head, Department of Zoology, Government of K.R.G., PG College, Gwalior, Madhya Pradesh against the Editor, People's Samachar, M.P.	"	Dismissed
109.	Complaint of Dr. Beena Singh, Head, Department of Zoology, Government of K.R.G., PG College, Gwalior, Madhya Pradesh against the Editor, Dainik Bhaskar, M.P.	"	Dismissed
110.	Complaint of Dr. Beena Singh, Head, Department of Zoology, Government of K.R.G., PG College, Gwalior, Madhya Pradesh against the Editor, Rajasthan Patrika, M.P.	"	Dismissed

111.	Complaint of Dr. Beena Singh, Head, Department of Zoology, Government of K.R.G., PG College, Gwalior, Madhya Pradesh against the Editor, Nai Duniya, M.P.	"	Dismissed
112.	Complaint of Shri Srikant Choudhary, Civil Judge (Retd.), Damoh, M.P. against the Editor, Dainik Bhaskar, Bhopal, Madhya Pradesh	"	Dismissed
113.	Complaint of Shri Daya Shankar Shrivastava, Additional Programme Officer, MGNREGA, Dindori, M.P. against the Editor, Raj Express, Jabalpur, M.P.	"	Admonished/ Censured
114.	Complaint of Dr. Anil Kumar Bhargava, Bhopal, M.P. against the Editor, Shabd Dot Com, Bhopal, M.P.	"	Disposed of with directions
115.	Complaint of Shri Balchand Jain, Kareli, District Narsingh Pur, M.P. against the Editor, Hari Bhoomi, Jabalpur, M.P.	"	Disposed off
116.	Complaint of Shri S. Faheem Ahmed, General Manager, Government Opium & Alkaloid Works, Ministry of Finance, Department of Revenue, Neemuch, M.P. against the Editor, Dainik Bhaskar, Ratlam, Madhya Pradesh	"	Dismissed
117.	Complaint of Shri Akhilesh Jha, IPS, Superintendent of Police, Panchmadhi, M.P. against the Editor, Raj Express, Madhya Pradesh	"	Withdrawn
118.	Complaint of Shri P.V. Sudhakaran, Administrator, Universal Institute of Legal Studies, Bhopal, M.P. against the Editor, The Hindustan Times, Bhopal, M.P.	"	Dismissed
119.	Complaint of Smt. Neeta Jain, Advocate, President, Water Works Department, Durg, Chhattisgarh against the Editor, Dainik Navbharat, Raipur, Chhattisgarh	February 18, 2013	Dismissed
120.	Complaint of Dr. Devender Singh, Senior Medical Officer, District Hospital, Sidhi, Madhya Pradesh against the Editor, Navbharat, Bhopal, M.P.	"	Dismissed
121.	Complaint of Shri Sukhdev Singh Jangid, President, Akhil Bhartiya Jangid Brahmin Mahasabha, Indore, M.P. against the Editor, Lord Vishvakarma International, Tonk, Rajasthan	"	Dismissed
122.	Complaint of Shri N. K. Jain, Bhopal, M.P. against the Editor, Raj Express, Bhopal, M.P.	"	Warned
123.	Complaint of Shri Umashankar Prasad Thakur and others of Patna, Bihar against the Editor, Aaj, Patna	"	Dismissed
124.	Complaint of Shri Lalit Srivastava, Kanpur, U.P. against the Editor, Aaj, Kanpur, U.P.	"	Dismissed
125.	Complaint of Shri Ajay Pal Singh, Telecom District Manager, Bharat Sanchar Nigam Limited, Fatehpur, Uttar Pradesh against the Editor, Swatantra Bharat, Kanpur, U.P.	"	Dismissed
126.	Complaint of Shri Narender Kumar Parmar, Programme Assistant and Shri Shyam Sunder Solanki, Additional District Planning Coordinator, Common Education Programme, Jalore Rajasthan against the Editor, Divya Damak, Jalore, Rajasthan	"	Dismissed
127.	Complaint of Dr. Chanderpal, District Basic Education	"	Dismissed

	Officer, Mau, U.P. against the Editor, Dainik Manyavar, Jaunpur, Varanasi, U.P.		
128.	Complaint of Shri Avdesh Kumar Singh, Gurgaon (through his advocate) against the Editor, Dainik Jagran, Gurgaon, Haryana	"	Dismissed
129.	Complaint of Shri Sudhir Kumar Sharma @ Kalu, District Muzaffarnagar, U.P. against the Editor, Thanvi Muzaffarnagar Times, Muzaffarnagar, Uttar Pradesh	"	Dismissed
130.	Complaint of Shri Sukhdev Sharma, President, Jangid Bhraman Mahasabha, Chandni Chowk, Delhi against the Editor, Sanjha Lokswami, Ujjain, Indore, Madhya Pradesh	"	Dismissed
131.	Complaint of Dr. Sudha Singh, Chairman, Unique Institute of Management & Technology & Education, Gaziabad, Uttar Pradesh against the Editor, Dainik Janvani, Meerut, U.P.	"	Disposed off
132.	Complaint of Shri Prashant Gautam, Patrakar, Pratyakshi/Coordinator, Bahujan Samaj Party, Meerut, U.P. against the Editor, Dainik Janvani, Meerut, U.P.	"	Dismissed
133.	Compliant of M/s Unicorn Securities Pvt. Ltd., New Delhi against the Editor, Karneshwar, Karnal	"	Admonished
134.	Complaint of Shri R.S. Rana, General Secretary, International Spiritual Organization, New Delhi against the Editor, Sandesh, Gujarati Daily, Gujarat	"	Dismissed
135.	Complaint of Shri K.V. Singh, Advocate/ Manager, Smt. Tasvir Kunwar Girls Inter College, Jalaun, Uttar Pradesh against the Editor, Dainik Swatantra Bharat, Kanpur, Uttar Pradesh	"	Dismissed
136.	Complaint of Dr. Vivek Chaurasiya, Senior Child Specialist, Farukhabad, Uttar Pradesh against the Editor, Dainik Jagran, Kanpur, Uttar Pradesh	February 18, 2013	Settled
137.	Complaint of Shri Naresh Kumar Verma, District Basic Education Officer, Firozabad, Uttar Pradesh against the Editor, Samay Bhaskar, Firozabad, Uttar Pradesh	"	Dismissed
138.	Complaint of Shri Surya Prakash Pandey, Assistant Teacher, Kisan Inter College, Rasulpur, District Basti, Uttar Pradesh against the Editor, Swatantra Chetna, Gorakhpur, Uttar Pradesh	"	Dismissed
139.	Complaint of Shri Ramdayal through its Advocate Sy. Zulfikar Husnain Naqvi, Advocate, Fatehpur, Uttar Pradesh against the Editor, Amar Ujala, Kanpur, Uttar Pradesh	"	Dismissed
140.	Complaint of Shri Malkhe Dikshit, Senior Sub-Inspector, Police Station, Mahroni, Lalitpur, U.P. against the Editor, Lalit Mashal, Lalitpur, U.P.	"	Settled
141.	Complaint of Shri Amitabh Thakur, IPS Officer, UP Cadre & Dr. Nutan Thakur, Lucknow against the Editor, Dainik Jagran, Lucknow	"	Disposed off
142.	Complaint of Shri Bhawanji Ramji Gala, Mumbai against the Editor, Bombay Samachar, Mumbai	"	Disposed off

Press and Morality			
143.	Complaint of Shri B.M. Rai, Mumbai against the Editor, Mumbai Mirror, Mumbai	August 27, 2012	Dismissed for non-pursuance
144.	Complaint of Ms. Pratiba Naitthani, Mumbai against the Editor, Outlook, New Delhi	"	Dismissed for non-pursuance
145.	Complaint of Shri Vikram Emmanuel Amolik, Advocate, Pune against the Editor, The Times of India, Pune	"	Dismissed
146.	Complaint of Ms. Anita Verma Singh, Member Secretary, Uttar Pradesh State Women Commission, Lucknow, Uttar Pradesh against the Editor, The Times of India, Lucknow, Uttar Pradesh	"	Closed
147.	Complaint of Shri Nalin Kant Vajpai, General Secretary, M.P.W.I.U., M.P. against the Editor, Balaghat Today, Balaghat, M.P.	February 18, 2013	Censured
148.	Complaint of Dr. Arvind Jain, Bhopal, M.P. against the Editor, Dainik Bhaskar, Bhopal, M.P.	"	Closed
Communal, Casteist, Anti National and Anti Religious Writings			
149.	Complaint of Dr. I.A. Khan Anzana, President, Khankaha Sufi Didar Shah Chishti, Thane, Maharashtra against the Editor, Saptparni, Gorakhpur, Uttar Pradesh	August 27, 2012	Censured
150.	Complaint of Shri Sohan Das, State Secretary, Haryana Gyan Vigyan Samiti, Rohtak, Haryana against the Editor, Dainik Jagran, Hissar, "Haryana	December 21, 2012	Disposed off
151.	Complaint of Shri Binod Kumar Sinha, Dhanbad, Jharkhand against the Editor, Public Magazine, New Delhi	„	Dismissed
152.	Complaint of Shri S.C. Kapoor, Wing Commander (Retd.), Noida, U.P. against the Editor, The Times of India, New Delhi	„	Dismissed
153.	Complaint of Shri Rubabudin Sheikh, Ujjain, M.P. against the Editor, Swadesh, Indore, M.P.	February 18, 2013	Censured
154.	Complaint of Prof. N. K. Jain, Registrar, Doctor Harisingh Gour Vishwavidyalaya, Sagar, M.P. against the Editor, Dainik Jagran, Bhopal, M.P.	„	Dismissed with observation

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S. No.	Parties	Date of Decision	Category
Principles and Publication			
1.	Complaint of Shri C. L. Prakash, President, Power Engineering Service Association, Bihar State Electricity Board, Patna, Bihar against the Editor, Times of India, Patna.	July 22, 2013	Dismissed the matter for default
2.	Complaint of Shri Nishant Sharma, Karoli, Rajasthan against the Editor, Sandesh, Ahmedabad.	„	Dismissed - Complaint not filed by authorised

			representative
3.	Complaint of Dr. Jamal A. Khan, Director, Institute of Cellular Therapies, Noida against the Editor, Mail Today, New Delhi.	„	Dismissed the matter for default
4.	Complaint of Shri Bijender Bansal, Faridabad, Haryana against the Editor, Metro Plus, Faridabad, Haryana.	„	Dismissed the matter for default
5.	Complaint of Shri Ramesh Lalwani, New Delhi against the Editor, Hindustan Times, New Delhi	"	Disposed of - No action was warranted under P.C. Act, 1978
6.	Complaints of Shri Sudrishti Narayan Nagrik, Basti, U.P. against the Editor, Swatantra Chetna U.P.	"	Dismissed the matter for default
7.	Complaints of Shri Sudrishti Narayan Nagrik, Basti, U.P. against the Editor, Amar Ujala, U.P.	"	Dismissed the matter for default
8.	Suo-motu action against the Editors, Hindustan Times, Patna, Bihar for publication of allegedly 'Paid News' during election in the garb of news.	„	Disposed of
9.	Complaint of Shri C. Vijay Kumar, Secretary/ Joint Secretary, Lawyers Centre for Human Rights, Chennai, T.N. against the Editor, Dinamalar, Tamil Daily, Chennai, T.N.	„	Matter closed - Withdrawn
10.	Complaint of Shri Upendra Kumar Agarwal, Superintendent of Police, Mainpuri, U.P. against the Editor, Hindustan, Mainpuri, U.P.	November 15, 2013	Dismissed the matter for default
11.	Complaint of Shri Dileep Singh, Managing Director, Zalilpur Kisan Sewa Sehekari Samiti Ltd., Bijnaur, U.P. against the Editor, Chingari Visfot Ki, Bijnaur, U.P.	„	Disposed of
12.	Complaint of Dr. Izaz Ahmed, Bareilly, U.P. against the Editor, Hindustan, Bareilly, U.P.	„	Dismissed the matter for default
13.	Complaint of Shri Ashok Kumar Walia, Saharanpur, U.P. against the Editor, Hindustan, Meerut, U.P.	„	Dismissed the matter for default
14.	Complaint of Shri Davendra Verma, Deputy Director General (PI), Government of India, Ministry of Statistics & Programme Implementation, (MPLADS Division) New Delhi against the Editor, Dainik Jagran, Delhi.	November 15, 2013	Disposed of upon assurance
15.	Complaint of Shri Sachidanand Sharma, Bhagalpur, Bihar against the Editor, Hindustan, Bhagalpur, Bihar.	„	Dismissed the matter for default
16.	Complaint of Dr. L.N. Sarkar, Registrar, Lakshmi Bai National University of Physical Education, Gwalior, M.P. against the Editor, Raj Express, Hindi Daily, Gwalior, M.P.	„	Settled
17.	Complaint of Shri Venkatram Srinivasan, Chennai, T.N. against the Editor, Andhra Jyothi, Hyderabad, A.P.	„	Withdrawn
18.	Complaint of Shri P.C. Srivastava, Advocate, Supreme Court of India, New Delhi against the Editor, The Times of India, New Delhi.	„	Dismissed on merit

19.	Complaint of Shri Ajit Kumar, Convenor, Farmer Labour Development Forum, Patna, Bihar against the Editor, Hindustan, Patna, Bihar.	„	Dismissed on merit
20.	Complaint of Dr. Mukund Madhav Mishra, Assistant Professor, University of Delhi against the Editor, The Times of India, Delhi.	March 26, 2014	Dismissed the matter for default
21.	Complaint of Shri Manish Jaiswal Hazaribagh, Jharkhand against the Editor, Prabhat Khabar, Ranchi.	„	Disposed of with directions
22.	Complaint of Shri K. Sajith Kumar, Secretary, Puducherry Agricultural Officer (FM), Puducherry against the Editor, Puduvai Kural, Puducherry.	„	Dismissed the matter for default
Press and Defamation			
23.	Complaint of Dr. Milind Joshi, Ex-Member, Indian Association of Paediatric Surgeons (Indore City Chapter), Indore, M.P. against the Editor, Hindustan Times, Indore, M.P.	July 22, 2013	Censured
24.	Complaint of Shri Rubabuddin Sheikh, Ujjain, Madhya Pradesh against the Editor, Raj Express, Indore, M.P.	„	Censured
25.	Complaint of Smt. Manisha T. Solanki, C/o Dipakbhai Kokas, Advocate, Surat, Gujarat against the Editor, Gujarat Samachar, Surat, Gujarat.	„	Dismissed the matter for default
26.	Complaint of Shri P.V. Subramanyam @ Suresh, Andhra Pradesh against the Editor, Dharmachakaram, East Godawari, Andhra Pradesh.	„	Dismissed the matter for default
27.	Complaints of Shri Premshankar Mishra, Advocate, Gorakhpur, U.P. against the Editor, Dainik Hindustan, Gorakhpur, U.P.	"	Censured and admonished
28.	Complaints of Shri Premshankar Mishra, Advocate, Gorakhpur, U.P. against the Editor, Rashtriya Sahara, Gorakhpur, U.P.	"	Censured and admonished
29.	Complaint of Major General Sanjeev Madhok, Additional Director General Public Information, General Staff Branch, Integrated Head Quarter of Ministry of Defence (Army), South Block, New Delhi against the Editor, Hindustan Times, New Delhi.	„	Censured and admonished
30.	Complaint of Shri Chabbil N. Sangani, Jamnagar, Gujarat against the Editor, Nobat, Jamnagar, Gujarat.	July 22, 2013	Dismissed the matter for default
31.	Complaint of Shri Umesh Kumar Sharma, Principal, Basant Shiksha Inter College, Muzaffarnagar, U.P. against the Editor, Vats Times, Muzaffarnagar, U.P.	„	Censured and admonished
32.	Complaint of Shri Ganshyam Khandelwal, Managing Director, B. L. Agro Oils Limited, (through Advocate) Bareilly against the Editor, Dainik Hindustan, Bareilly, Uttar Pradesh.	„	Disposed of upon assurance
33.	Complaint of Dr. Narender Gupta, Secretary, Prayas, Chittorgarh, Rajasthan against the Editor,	„	Closed with observations

	Rajasthan Patrika, Chittorgarh, Rajasthan.		
34.	Complaint of Shri Zaheer Malik, Chairman, Nagar Panchayat, Zalalabad, Muzaffarnagar, U.P. against the Editor, Dainik Jagran, Meetut, U.P.	„	Disposed of with observations and directions
35.	Complaint of Shri Gurmeet Singh, Secretary, Radha Soami Satsang Sabha, Agra, Uttar Pradesh against the Editor, Dainik Jagran, Agra, Uttar Pradesh	„	Disposed of upon assurance
36.	Complaint of Shri Parmatma Sharan Kansal, Merut, U.P. against the Editor, Dainik Janvani, Meerut, U.P.	„	Censured
37.	Complaint of Shri Yogesh Kumar Gupta, Kanshiram Nagar, U.P. against the Editor, Amar Ujala, U.P.	„	Dismissed the matter for default
38.	Complaint of M/s. J.K. Cement Ltd., New Delhi against the Editor, Daily News & Analysis (DNA), Mumbai.	„	Dismissed the matter for default
39.	Complaint of Shri D.S. Srivastava, Director, Panchayatiraj Department, Government of Uttar Pradesh, Lucknow, U.P. against the Editor, Daily News Activist, Lucknow, U.P.	„	Dismissed the matter for default
40.	Complaint of Dr. K.N. Paliwal, Principal, Government Law College, Ajmer, against the Editor, Rajasthan Patrika, Jaipur.	„	Dismissed the matter for default
41.	Complaint of Shri K.K. Gupta, Vice-President, Municipal Corporation, Dungarpur, against the Editor, Urgent Times, Dungarpur.	„	Settled
42.	Complaint of Shri Mohan Lal Sharma, Principal, Rajkiya Uchhattar Prathmike Bal Vidyalaya, Hanumangarh against the Editor, Maru News, Rajasthan	„	Offered to publish rejoinder
43.	Complaint of Smt. Om P. Suyan, GM and Principal, B. S. Negi Mahila Pravidhik Prashikshan Sansthan, ONGC, Dehradun, Uttrakhand against the Editor, Parvatjan, Dehradun, Uttrakhand	„	Dismissed the matter for default
44.	Complaint of the Superintendent Engineer, P.W.D, R&B Circle, Ganderbal, Bandipora, J&K against Shri Istiyaq Ahmed, Bureau Chief, Daily Asian Mail, Urdu Daily, J&K	„	Dismissed the matter for default
45.	Complaint of Shri V.S. Chauhan, Murina, M.P. against the Editor, Raj Express, Gwalior, M.P.	July 22, 2013	Censured
46.	Complaints of Smt. Mamta Choudhari, Saharanpur, Uttar Pradesh against the Editor, Dainik Manav Jagat, Saharanpur, U.P.	"	Censured
47.	Complaints of Smt. Mamta Choudhari, Saharanpur, Uttar Pradesh against the Editor, Dainik Manish Times, Dehradun, Uttrakhand	"	Censured
48.	Complaints of Dr. (Brigd.) T. Prabhakar, Director, U.P. Rural Institute of Medical Sciences & Research, Etawah, U.P. against the Editor, B.P.N.	"	Dismissed the matter for default

	Times, Jhansi.		
49.	Complaints of Dr. (Brigd.) T. Prabhakar, Director, U.P. Rural Institute of Medical Sciences & Research, Etawah, U.P. against the Editor, D.L.A. Agra.	"	Dismissed the matter for default
50.	Complaints of Dr. (Brigd.) T. Prabhakar, Director, U.P. Rural Institute of Medical Sciences & Research, Etawah, U.P. against the Editor, Dainik Savera, Etawah, U.P.	"	Dismissed the matter for default
51.	Complaints of Prof. Harvinder Singh, Director, Bundelkhand Institute of Engineering & Technology, Jhansi, U.P. against the Editor, Dainik Jagran Jhansi, U.P.	"	Dismissed the matter for default
52.	Complaints of Prof Harvinder Singh, Director, Bundelkhand Institute of Engineering & Technology, Jhansi, U.P. against the Editor, Dainik Swadesh, Jhansi, U.P.	"	Dismissed the matter for default
53.	Complaint of Shri PNV Prasad, State Coordinator, YSR Congress Party, Hyderabad against the Editor, Eenadu, Telgu Daily, Hyderabad.	"	Disposed of - Respondent offered to publish rejoinder
54.	Complaint of Mrs. S. L. Kameshwari, Assistant Professor, College of Home Science, Saifabad, Hyderabad, A.P. against the Editor, Andhra Jyothi, Hyderabad.	„	Censured and admonished
55.	Complaint of Shri D.V.V. Ramakrishnamacharyulu and Dr. A. Gayatri Deve, Hyderabad against the Editor, Andhra Jyothi, Hyderabad.	„	Censured and admonished
56.	Complaint of Shri Ramesh Kumar, Deputy Superintendent of Police, Pala Sub-Divisional, Pala, Kottayam, Kerala against the Editor, Kerala Kaumudi, Kerala.	„	Censured and admonished
57.	Complaint of Shri Sudhev Shetty and Smt. Shetty, District Udipi, Karnataka against the Editor, Janaprathinidhi, Karnataka.	„	Dismissed the matter for default
58.	Complaint of Dr. B. N. Vadiraja, Chitradurga, Karnataka against the Editor, Vijay Karnataka.	„	Disposed of with directions to publish complainant's version
59.	Complaint of Shri M.K. Solabheshwarappa, Assistant Commissioner of Police, Bangalore against the Editor, Hi Bangalore, Bangalore	„	Censured and admonished
60.	Complaint of Shri M. Basvaraj Naik, Davanagere, Karnataka against the Editor, Gauri Ranjan Bhojane Prachodhane Lankesh, Bangalore.	July 22, 2013	Dismissed the matter for default
61.	Complaint of Ms. V. Usha Rani, IAS, Commissioner & Director of Agriculture, Government of A.P. Hyderabad against the Editor, Times of India, Hyderabad.	„	Disposed of with directions to publish rejoinder
62.	Complaint of Shri Nanje Gowda, Mysore against the Editor, 'Hai Bangalore', Bangalore.	„	Dismissed the matter for default

63.	Complaint of Shri Nanje Gowda, Ex-President the Karnataka Cooperative, Fishery Maha Mandil, Mysore against the Editor, Agni - Idu Pattrikealla, Prathibataneay Asthra, Bangalore.	„	Dismissed the matter for default
64.	Complaint of Shri Kesa Ram Medtiya, Sumerpur, Rajasthan against the Editor, Samaj Ka Setu, Sumerpur, Rajasthan.	November 15, 2013	Dismissed the matter for default
65.	Complaint of Shri Karuna Kanta Barua, IAS, (Retd.) Guwahati, Assam against the Editor, The Telegraph, Kolkata.	„	Dismissed-Locus of complainant in filing the case not established
66.	Complaint of Shri Mriganka Bhattacharjee, Working Chairman, Crime Prevention Council of India, Assam State Council, Silchar, Assam against the Editor, The Telegraph, Guwahati, Assam.	„	Dismissed the matter for default
67.	Complaint of Shri Mriganka Bhattacharjee, Working Chairman, Crime Prevention Council of India, Assam State Council, Silchar, Assam against the Editor, Asomiya Pratidin, Guwahati, Assam.	„	Dismissed the matter for default
68.	Complaint of Shri K.O. Samuel, Kolkata against the Editor, The Statesman, Kolkata.	„	Matter allowed to rest with directions to respondent
69.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, Hindustan Times, Lucknow, U.P.	„	Disposed of with directions
70.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, The Inquilab, Noida, U.P.	„	Disposed of with directions
71.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, The New Sunday, Kochi.	„	Disposed of with observations - Respondent offers to publish rejoinder
72.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, Nav Bharat Times, New Delhi.	„	Disposed of with observations - Rejoinder published
73.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, Deccan Chronicle, Kochi.	„	Disposed of with observations
74.	Complaint of Shri Sushil Kumar Agarwal, President, Nagar Pachayat, Latehar, Jharkhand against the Editor, Dainik Jagran, Ranchi, Jharkhand.	„	Dismissed the matter for default
75.	Compliant of Shri Sushil Kumar Agarwal, Chairman, Gandhi Inter Mahavidhalya, Latehar, Jharkhand against the Editor, Dainik Jagran, Ranchi, Jharkhand.	November 15, 2013	Dismissed the matter for default
76.	Complaint of Dr. Kunwar Virender Pratap Singh, (through Advocate Shri Anil Kumar) Sasaram, Bihar against the Editor, Hindustan, Patna, Bihar.	„	Disposed of with direction to publish rejoinder
77.	Complaint of Dr. Murgesh Vaishnav, Consulting	„	Dismissed the matter

	Psychiatrist and Sex Therapist, Ahmedabad, Gujarat against the Editor, 'Sandesh', Gujarati Daily, Ahmedabad.		for default
78.	Complaints of Shri Kiran S. Sahu, Wing Commander (Retd.), Presidnet, Kendujhar Citizens Forum, Utkai Mineralas Pvt. Ltd., District Keonjhar, Orissa against the Editor, Samaja, Cuttack.	"	Disposed of with directions to publish rejoinder
79.	Complaints of Shri Kiran S. Sahu, Wing Commander (Retd.), Presidnet, Kendujhar Citizens Forum, Utkai Mineralas Pvt. Ltd., District Keonjhar, Orissa against the Editor, Prajatantra, Cuttack.	"	Disposed of with directions to publish rejoinder
80.	Complaint of Shri R.K. Agarwal, Managing Director, Hi-Tech Chemicals (P) Ltd., Jamshedpur, Jharkhand against the Editor, Prabhat Khabar, Jamshedpur, Jharkhand.	„	Dismissed - Complainant version published
81.	Complaint of Mohd. Noor Hussain, State President, Samta Party, Jharkhand against the Editor, Prabhat Khabar, Ranchi, Jharkhand.	„	Dismissed the matter for default
82.	Complaint of Shri Biswajit Pattnaik, Angul Surya Filling Station, Angula, Orissa against the Editor, Samay, Bhubaneswar, Orissa.	„	Disposed of upon assurance
83.	Complaint of Smt. Hajiyani Neelofar Khanam, Katabanji, Balangir, Odisha against the Editor, The Samaya, Oriya Daily, Orissa.	„	Disposed of with directions
84.	Complaint of Shri Suresh Chandra Johri, Eye Consultant, District Hospital, Bijnor, Uttar Pradesh against the Editor, Royal Bulletin, Bijnor, U.P.	„	Admonished and censured
85.	Complaint of Shri Amarkant Singh, District Basic Education Officer, Gonda, UP against the Editor, Amar Ujala, Lucknow, UP.	„	Dismissed the matter for default
86.	Complaint of Shri Rituraj Shukla, Director, Kapil Ganga T.V. and Shri Ashok Kumar Shukla, Excise Inspector, Basti, UP against the Editor, Bismil Saptahik, Gorakhpur, UP.	„	Dismissed the matter for default
87.	Complaint of Shri Rajesh Kumar, District – Rambahi Nagar, Uttar Pradesh against the Editor, Hindustan, Kanpur, U.P.	„	Dismissed the matter for default
88.	Complaint of Mohd. Taiyab Palaki, Chairman, Municipal Corporation, Mau, UP against the Editor, Brahmlekhani, Mau, Uttar Pradesh	„	Dismissed the matter for default
89.	Complaint of Shri Santosh Kushwaha, Organizer, Maiswa District Forum, Banda, U.P. against the Editor, Rashtriya Sahara, Kanpur, U.P.	November 15, 2013	Dismissed the matter for default
90.	Complaint of Shri Abhishek Kumar Gautam, Meerut, Uttar Pradesh against the Editor, Dainik Jagran, Meerut, Uttar Pradesh.	„	Dismissed the matter for default
91.	Complaint of Shri Upender Kumar Agarwal,	„	Dismissed the matter

	Superintendent of Police, Mainpuri, Uttar Pradesh against the Editor, Dainik Jagran, Kanpur, Uttar Pradesh.		for default
92.	Complaint of Shri Dinesh Kumar, Atrauli, Aligarh against the Editor, Dainik Jagran, Aligarh, Uttar Pradesh.	„	Dismissed - Advised
93.	Complaint of Smt. Neelam Dubey, Farukhabad, UP against the Editor, Dainik Jagran, Kanpur, U.P.	„	Dismissed the matter for default
94.	Complaint of Shri Akhtar Rashid, Bhadohi, UP against the Editor, Hindustan, Varanasi, UP.	„	Disposed of with directions
95.	Complaint of Shri Akhtar Rashid, Bhadohi, UP against the Editor, Dainik Jagran Varanasi, UP.	„	Disposed of with directions
96.	Complaint of Shri Akhtar Rashid, Bhadohi, UP against the Editor, Rashtriya Sahara, Varanasi, UP.	„	Disposed of with directions
97.	Complaint of Shri Akhtar Rashid, Bhadohi, UP against the Editor, Dainik Aaj, Varanasi, UP.	„	Disposed of with directions
98.	Complaint of Shri Bramha Shanker Tripathi, Cabinet Minister of Uttar Pradesh, Kushi Nagar, U.P. against the Editor, Tehalka (Fortnightly Magazine, New Delhi.	„	Settled
99.	Complaint of Smt. Vimla Devi, Spokesperson, Citizen Charter, Correspondent, Inter College, Jalalpur, Ambedkarnagar, UP against the Chief Editor, Moolniwasi, Nayak, Lucknow, U.P.	„	Admonished and censured
100.	Complaint of Shri Anoop Shramik, Human Rights Activist and Member of District SC/ST Monitoring and Vigilance Committee, Varanasi, UP and Shri Vijaya Pratap, Journalist, New Delhi against the Editor, Rashtriya Sahara, Varanasi, U.P.	„	Dismissed the matter for default
101.	Complaint of Shri Omkar Rana, (the then District Basic Education Officer, Banda), presently in Allahabad Education Secretariat against the Editor, Dainik Aaj, Kanpur, U.P.	„	Admonished and censured
102.	Complaint of Shri D.P. Joshi, S.D.O., Electricity Supply Division-II U.P. Power Corporation, Hardoi, U.P. against the Editor, Hindustan, Kanpur, U.P.	„	Dismissed with observations
103.	Complaint of Shri Shiv Kumar Sav, District - Gaya, Bihar against the Editor, Hindustan, Patna, Bihar.	„	Dismissed the matter for default
104.	Complaint of the Joint Commissioner of Police (Crime), Detective Department, Kolkata Police Force, Kolkata against the Editor, Sangbad Pratidin, Kolkata.	„	Dismissed the matter for default
105.	Complaint of Md. Abdul Khaleque, MLA, Jania Constituency, Barpeta, Assam against the Editor, Asomiya Pratidin, Guwahati, Assam.	November 15, 2013	Dismissed the matter for default
106.	Complaint of Shri Subhra Sankar Laskar, Office of the Block Development Officer, Junior Engineer, Tripura against the Editor, Dainik Ganadoot, Atartala, West Tripura.	„	Dismissed the matter for default

107.	Complaint of Shri Shyam Pal, Urbashi Medical Hall, Tripura against the Editor, Tripura Times, Agartala, Tripura.	„	Dismissed the matter for default
108.	Complaint of Shri Dhiraj Singh, Director (M&C), Ministry of Commerce and Industry, Government of India, New Delhi against the Editor, India Today, New Delhi.	„	Dismissed the matter for default
109.	Complaint of Shri Parag Srivastav, Jaipur against the Editor, Dainik Bhaskar, Jaipur.	„	Dismissed the matter for default
110.	Complaints of Shri Chandra Prakash Arya, Branch Manager, State Bank of India, Abu Road, Rajasthan against the Editor, Abu Samachar, Abu Road, Rajasthan.	„	Dismissed the matter for default
111.	Complaints of Shri Chandra Prakash Arya, Branch Manager, State Bank of India, Abu Road, Rajasthan against the Editor, Samagra Rajasthan, Abu Road, Rajasthan.	„	Dismissed the matter for default
112.	Complaint of Shri Mahesh Chand Sharma, Meerut, UP against the Editor, Dainik Janvani, Meerut, UP	„	Dismissed the matter for default
113.	Complaint of Shri Tarbabu, Police sub Inspector, Gautambudh nagar, UP against the Editor, Dainik Supreme News, Gautambudh Nagar, U.P.	„	Dismissed the matter for default
114.	Complaint of Shri Vikas Sharma, Aurangabad, Bihar against the Editor, Prabhat Khabar, Patna, Bihar.	„	Dismissed the matter for default
115.	Complaint of Dr. Javed Chowdhary, Prof. & HOD Pediatrics & Medical Superintendent, G.B. Pant Cannt. Gen Hospital, Srinagar against the Editor, The Daily Rising Kahsmir, Srinagar, J&K.	„	Dismissed the matter for default
116.	Complaint of Dr. Kamal Kishore Singh, DIG of Police, (AD) (CID), Patna, Bihar, against the Editor, Times of India, Hyderabad.	„	Dismissed- outside Council's jurisdiction
117.	Complaint of Shri Shyam Chandra Gupta, Darbanga, Bihar against the Editor, Dainik Jagran, Muzaffarpur, Bihar.	„	Settled
118.	Complaint of Shri Rajesh Daga, Associate Vice-Presidnet (Sales Co-Ordinator), Electro Steel Castings Limited (ECL), Kolkata (West Bengal) against the Editor, Statesman, Kolkata.	„	Withdrawn
119.	Complaint of Shri Arun Rishi, West Garo Hills, Meghalaya against the Editor, The Tura Times, Meghalaya.	„	Dismissed the matter for default
120.	Complaint of Mohmad Nadeem, Director, Surabhi Property Dealer, Chhindwara, MP against the Editor, Dainik Jabalpur Express, Chhindwara, M.P.	„	Dismissed the matter for default
121.	Complaint of Dr. Yadu Lal, New Delhi against the Editor, Hindustan Times, New Delhi.	November 15, 2013	Closed with directions to publish complainant's version

122.	Complaint of Shri Ravinder Dwivedi, National President, Anti-Corruption Committee, Thane against the Editor, Pratidin, Midnapur, West Bengal.	„	Dismissed the matter for default
123.	Complaint of Shri Bajireddy Goverdhan, Member, Central Governing Council, YSR Congress Party, Hyderabad against the Editor, Andhra Jyothi, Hyderabad.	„	Disposed of - Respondent offers to publish complainant's version
124.	Complaint of Associated Broadcasting Company Limited, Hyderabad against the Editor, Sakshi, Hyderabad.	„	Disposed of - Settlement arrived at
125.	Complaint of Ch. Tirumala Prasad, Hyderabad against the Editor, Namasthe Telanganna, Hyderabad.	„	Dismissed the matter for default
126.	Complaint of Smt. Rajkumari Kapoor, Allahabad, UP against the Editor, Amrit Prabhat, Allahabad, U.P.	„	Dismissed the matter for default
127.	Complaint of Shri Juthi Prasad Singh, Principal, Government Middle School, Latehar, Jharkhand against the Editor, Dainik Bhaskar, Ranchi, Jharkhand.	„	Dismissed the matter for default
128.	Complaint of Shri Pawan Kumar Sharma, Sub-Inspector, Chandigarh P.S. Bagpat against the Editor, Dainik Jagran, Meerut, Uttar Pradesh.	„	Dismissed the matter for default
129.	Complaint of Shri Gulzar Hussain, Kanshiram Nagar, Uttar Pradesh against the Editor, Dainik Jagran, Agra, Uttar Pradesh.	„	Dismissed the matter for default
130.	Complaint of Shri Rahul Jain, District Programme Manager, National Rural Health Mission, District Khargaon, Madhya Pradesh against the Bureau Chief, Dainik Jagran, Khargaon, Madhya Pradesh.	„	Dismissed - No grievance against respondent
131.	Complaint of Shri Jaswant Singh, Superintendent of Police (City), Dehradun, Uttrakhand against the Editor, Shivalik Blitz, Dehradun, Uttrakhand.	„	Dismissed the matter for default
132.	Complaint of Shri Ramlal Jat, State Minister of Mines, Govt. of Rajasthan, Jaipur, Rajasthan against the Editor, Rajasthan Patrika, Jaipur, Rajasthan.	„	Dismissed the matter for default
133.	Complaint of Dr. Punjabrao Deshmukh, Krishi Vidyapeeth, Krushinagar, Akolo Maharashtra against the Editor, The Times of India, Nagpur.	„	Disposed of with directions to publish complainant's version
134.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, Dainik Jagran, Meerut, Uttar Pradesh.	„	Disposed of with directions to publish complainant's statement
135.	Complaint of General Secretary Popular Front of India, Kalindi Kunj, New Delhi against the Editor, Dainik Jagran, Delhi.	„	Disposed of with directions to publish complainant's statement
136.	Complaint of the Secretary, Jharkhand Academic Council (JAC), Ranchi Jharkhand against the	November 15, 2013	Settled

	Editor Hindustan, Ranchi, Jharkhand.		
137.	Complaint of Shri H.C. Pradhan, General Manager (Admn. & Corp. Communication), NALCO, Bhubaneswar against the Editor, Daily News & Analysis' (DNA), Mumbai.	„	Dismissed the matter for default
138.	Complaint of Shri Badal Chatterjee, Special Secretary, (Agriculture), Government of Uttar Pradesh, APC Branch (The then Information Director, U.P.) Lucknow against the Editor, Nishpaksh, Pratidin, Uttar Pradesh.	„	Censured and admonished
139.	Complaint of Dr. Kamleshwar Agarwal, Raipur (Chhatisgarh) against the Editor, Jagat Vision, Bhopal, Madhya Pradesh.	„	Dismissed the matter for default
140.	Complaint of Shri Girija Shankar Jaiswal, Varanasi, U.P. against the Editor, Dainik Jagran, Varanasi, U.P.	„	Settled
141.	Complaint of Shri Sandeep Kumar Verma, Head T.T.-I, Northern Railway, Haridwar, Uttrakhand against the Editor, Dainik Jagran, Dehradun, Uttrakhand.	„	Dismissed - Rejoinder already published
142.	Complaint of Shri Sandeep Kumar Verma, Chief Train Ticket Examiner, Northern Railway, Haridwar, Uttrakhand against the Editor, Hindustan, Dehradun, Uttrakhand.	„	Dismissed - Devoid of merit
143.	Complaint of M/s. Mother Dairy Fruit & Vegetable Pvt. Ltd. (through the General Manager (Legal & CS), Noida, Uttar Pradesh against the Editor, DNA, Mumbai.	„	Disposed of with directions to publish complainant's statement
144.	Complaint of Shri Sohan Lal Sharma, District Mandi, Himachal Pradesh against the Editor, Ajit Samachar, Jalandhar, Punjab.	„	Dismissed the matter for default
145.	Complaint of Shri R.B. Suri, Satna, M.P. against the Editor, Maruti Express, Satna, M.P.	January 10, 2014	Dismissed the matter for default
146.	Complaint of Reliance Natural Resources (P) Ltd., Mumbai against the Editor, Nai Duniya, New Delhi.	„	Disposed of with directions to publish complainant's version
147.	Complaint of Smt. Aditi Das Rout, Director, Department of Commerce, Ministry of Commerce of Industry, New Delhi against the Editor, Realpolitik, New Delhi.	„	Dismissed
148.	Complaint of Shri Abhishek Goyal, Ahmedabad against the Editor, Sandesh, Gujarati Daily, Ahmedabad.	„	Admonish and censured
149.	Complaint of Shri Omkar Gupta, Principal, Nutan Higher Secondary School, Meerut, Uttar Pradesh against the Editor, Hindustan, Meerut, Uttar Pradesh.	"	Disposed of with directions to publish complainant's version
150.	Complaint of Shri Omkar Gupta, Principal, Nutan Higher Secondary School, Meerut, Uttar Pradesh	"	Disposed of - Respondent offers to

	against the Editor, Dainik Jagran, Meerut, Uttar Pradesh.		publish complainant's version
151.	Complaint of Shri M.S.V.C. Varma, Assistant Manager (Transport), A.P. State Road Transport Corporation (APSRTC), Vijayawada, A.P. against the Editor, Andhra Jyothi, Hyderabad, A.P.	January 10, 2014	Dismissed the matter for default
152.	Complaint of Shri Dabru Anand, Chief Executive-Parakletor Worldwide Intelligence Network, New Delhi against Dainik Bhaskar, Chandigarh.	„	Dismissed the matter for default
153.	Complaint of Shri Sudhanshu Dhar Tripathi, Allahabad, U.P. against the Editors, Amar Ujala, Agra & Allahabad edition, U.P.	"	Dismissed the matter for default
154.	Complaint of Shri Sudhanshu Dhar Tripathi, Allahabad, U.P. against the Editor, Dainik Jagran, Kanpur & Allahabad edition, U.P.	"	Dismissed the matter for default
155.	Complaint of Shri Dhruv Gupta, Superintendent of Police, Raipur, Chhattisgarh against the Editor, Dainik Bhaskar, Raipur, Chhattisgarh.	„	Dismissed the matter for default
156.	Complaint of Shri Jagannath Mohanty, OAS, (S) Project Director, Dhenkanal, Odisha against the Editor, Rakta Chabuk, Odisha.	„	Dismissed the matter for default
157.	Complaint of Shri P.K. Nigam, Chief Judicial Magistrate, Ratlam, M.P. against the Editor, B.P.N. Times, Indore, M.P.	„	Dismissed the matter for default
158.	Complaint of Shri Mithilesh Kumar, Teacher, Raj High School Road, Jharkhand against the Editor, Dainik Jagran, Bihar.	„	Dismissed
159.	Complaint of Shri Satya Narayan Sharma, Bureau Chief, Raj Express, M.P. against the Editor, Nav Prabhat, M.P.	„	Disposed of with directions to respondent
160.	Complaint of Md. Tariq, Circle Officer – Khatauli, Muzaffarnagar, U.P. against the Editor, Amar Ujala, Meerut, U.P.	„	Dismissed the matter for default
161.	Complaint of Shri Ashok Kumar Tomar, Retired Principal, National Inter College, Jhansi, Uttar Pradesh against the Editor Dainik Jagran, Jhansi, U.P.	March 26, 2014	Dismissed - Devoid of merit
162.	Complaint of Shri Dullu Meheeto, MLA, District Dhanbad, Jharkhand against the Editor, Prabhar Khabar, Ranchi, Jharkhand.	„	Dismissed with advise to respondent
163.	Complaint of Professor (Dr.) Pijushkanti Saha, Vice-Chancellor (Retd.), University of North Bengal, Kolkata against the Editor, Uttarbanga Sambad, Kolkata.	„	Closed - Respondent offers to publish complainant's version
164.	Complaint of Smt. Anju Arora, Ambala City against the Editor, City Media, Ambala City, Haryana.	„	Closed - Respondent offers to publish complainant's version
165.	Complaint of Shri H.N. Pathak, Advocate & Journalist, Bharti Kunj, Ekta Vihar, Haldwani	„	Dismissed the matter for default

	against the Editor, Shar Times, Muzaffarnager, U.P.		
166.	Complaint of Shri Devesh Bhatt, Ahmedabad against the Editor, Jai Hatkesh Mitra- New Nagar Mitra, Ahmedabad, Gujarat.	,,	Dismissed the matter for default
167.	Complaint of Shri Rajinder Kumar Ahuja, ASI, Ambala City, Haryana against the Editor, Samaj ki Jhalak, Haryana.	March 26, 2014	Disposed of with directions to publish complainant's version
168.	Complaint of Shri Anil Khokhar, Advocate, Raigarh, Chhattisgarh (on behalf of his younger brother's wife) against the Editor, Samarpan Bhumi, Korba, Chhattisgarh.	,,	Disposed of with directions to publish complainant's version
169.	Complaint of Smt. Pushpa Sinha, Dalotganj, Jharkhand against the Editor, Rashtriya Naveen Mail, Jharkhand.	,,	Dismissed the matter for default
170.	Complaint of Shri C.K. Anil, IAS, Managing Director, Bihar State Co-operative Marketing Union Ltd., Patna against the Editor, Dainik Jagran, Patna.	,,	Dismissed the matter for default
171.	Complaint of Dr. Nutan Thakur, Secretary, Non-Govt. Gomti Nagar, Lucknow, U.P. against the Editor, I-Next, Lucknow, U.P.	,,	Dismissed the matter for default
172.	Complaint of Shri Tasleem Ahmed Varsi, Hathras, UP against the Editors, Hindustan, Lucknow, U.P.	"	Dismissed
173.	Complaint of Shri Tasleem Ahmed Varsi, Hathras, UP against the Editor, The Amar Ujala, Aligarh, U.P.	"	Dismissed
174.	Complaint of Shri Manoj Agarwal, District Bijnor, UP against the Editor, Bijnor Times, Bijnor, U.P.	,,	Dismissed the matter for default
175.	Complaint of M/s. Fastway Transmission Pvt. Ltd., (through Shri Aditya Jain, Advocate) Chandigarh against the Editor, Punjab Kesari Group, Jalandhar.	,,	Dismissed the matter for default
176.	Complaint of Smt. Sabita Das, Bhubaneshwar against the Editor, Pragativadi, Bhubaneshwar.	,,	Dismissed the matter for default
177.	Complaint of Dr. A.K. Roy, Vigilance Officer, Indian Grassland & Fodder Research Institute, Jhansi, U.P. against the Editor, Citizen Power, Agra, U.P.	,,	Dismissed the matter for default
178.	Complaint of Mrs. Natacha Gallissot, President, (Action Formation Education Voyage), Rajasthan against the Editor, Dainik Bhaskar, Jaipur, Rajasthan.	,,	Disposed of with directions to publish complainant's version
179.	Complaint of Shri M. M. Sundram, Coimbatore against the Editor, Dinamalar, Tamil Nadu.	,,	Disposed of with directions & advise to complainant
180.	Complaint of Shri P. Varalakshmi, Kadapa District, Andhra Pradesh against the Editor, Eenadu, A.P.	,,	Disposed of with directions to publish complainant's version
181.	Complaint of Shri P. Mohanan (through Advocate)	,,	Disposed of with

	District Jail, Kozhikode against the Editor, Mathrubhumi, Kozhikode, Kerala.		directions to respondent to publish clarification
182.	Complaint of Shri V. Murleedharan, (through advocate) Kerala against the Editor, Mathrubhumi, Kozhikode, Kerala.	,,	Dismissed the matter for default
183.	Complaint of Shri Agnipalli Hanumantha Rao, Vishakapatnam against the Editor, Sakshi, Hyderabad.	March 26, 2014	Disposed of with directions to publish complainant's version
184.	Complaint of Smt. Vandana Chakrabarti, Pro-Vice Chancellor, SNDT Women's University, Mumbai (through advocate) against the Editor, Mid - Day, Mumbai.	,,	Dismissed - Devoid of merit
185.	Complaint of Ms. M.V. Jayagowri, I.P.S, Superintendent of Police, Chennai against the Editor, Nakheeran, Chennai.	,,	Warned and censured
186.	Complaint of Shri Sanjay Gautam, Agra, U.P. against the Editor, Amar Ujala, Agra, U.P.	,,	Dismissed the matter for default
Communal, Casteist, Anti National Anti- Religious Writings			
187.	Complaint of Shri Sudhir Neerattupuram, Kerala against the Editor, Mangalam Daily, Kerala.	March 26, 2014	Dismissed - Complainant's locus in the matter not established
188.	Complaint of Shri A. Thaha, Hyderabad against the Editor, The Hindu, Chennai.	,,	Dismissed - No action against respondent warranted

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S. No.	Parties	Date of Decision	Category
Principles and Publication			
1.	Complaint of Smt. Sandhya Acharya and Dr. Lisa Warden, Director, Dogstop, Ahmedabad, Gujarat against the Editor, Ahmedabad Mirror, Gujarat.	June 2 , 2014	Dismissed the matter for lack of substance
2.	Complaint of Dr. Devender Singh, Chairman, Child Specialist and Senior Medical Officer District Hospital, Sidhi, Hospital, Madhya Pradesh against the Editor, Navbharat, Bhopal, M.P.	,,	Dismissed the matter for default
3.	Complaint of M/s. Airports Authority of India, Ranchi against the Editor, Dainik Bhaskar, Ranchi.	,,	Direction
4.	Complaint of Shri Damji Bhanushali, Secretary, Sri Kutchi Bhanushali Samaj Sarovar, Kutch, Gujarat against the Editor, Kutch Uday, Kutch, Gujarat.	,,	Settled
5.	Complaint of Cornel K. Gonsalves, Secretary, The Salsette Catholic Cooperative Housing Society Ltd., Mumbai against the Editor, DNA, Mumbai.	,,	Dismissed the matter for default

6.	Complaint of Shri Manas Das Gupta, District - Hooghly against the Editor, Sangbad Pratidin, Kolkata, W.B.	„	Dismissed the matter for default
7.	Complaint of Dr. Rajeev Joshi, Pune against the Editor, Lokmat, Mumbai, Maharashtra.	„	Dismissed the matter for default
8.	Complaint of Shri Christopher Fonseca, Secretary, Communist Party of India, Goa State Council, Goa against The Editor, Navhind Times, Panaji, Goa.	„	Dismissed the matter for default
9.	Complaint of Shri Nitin Kumar Agarwal, District Churu, Rajasthan against the editor, Dainik Nav Jyoti, Ajmer, Rajasthan.	June 2 , 2014	Dismissed the matter for default
10.	Complaint of Shri Hemant Kumar, In- charge, Public Relations, NCERT, New Delhi against the Editor, Outlook, New Delhi.	March 13, 2015	Dismissed the matter for default
11.	Complaint of Shri Syed Sahabuddin, IFS (Retd.) & Ex-MP, Delhi against the Editor, Sahafat, Laxmi Nagar, Delhi.	„	Disposed of
12.	Complaint of Dr. Terence Nazareth, Mumbai against the Editor, DNA, Mumbai.	„	Dismissed the matter for default
13.	Complaints of Shri Jai Singh Parihaar, Fatehpur, U.P. against the Editor, Dainik Jagaran, U.P.	„	Dismissed the matter for default
14.	Complaints of Shri Jai Singh Parihaar, Fatehpur, U.P. against the Editor, Rashtriya Sahara, U.P.	„	Dismissed the matter for default
15.	Complaint of M/s Rajasthan Patrika Pvt. Ltd. Jaipur (Raj.) against the Editor, 'Dainik Bhaskar', Jaipur, Raj.	„	Dismissed the matter for default
16.	Complaint of M/s Rajasthan Patrika Pvt. Ltd. Jaipur (Raj.) against the Editor, 'Dainik Bhaskar', Jaipur, Raj.	„	Dismissed the matter for default
17.	Complaint of Ms. Odette Katrak, Gurgaon, Haryana against the Editor, Hindustan Times, New Delhi.	„	Disposed with Direction
18.	Complaint of Shri P.K. Sharma, New Delhi against the Editor, 'Umar Ujala', Aligarh (U.P.).	„	Dismissed the matter for default
19.	Complaint of Shri Kailash Soni, Jodhpur (Raj.) against the Editor, Jodhpur Jagat, Evening Daily, Jodhpur, Rajasthan	„	Dismissed the matter for non pursuance
20.	Complaint of Shri Pramal Kumar Ohri, District Kapurthala, Punjab against the Editor, Kapurthala-Phagwara Bhaskar Punjab	„	Settled
21.	Complaint of Shri Pramal Kumar Ohri, District Kapurthala, Punjab against the Editor, Kapurthala Jagran City, Punjab	„	Settled
22.	Complaint of Shri Pramal Kumar Ohri, District Kapurthala, Punjab against Phagwara- Kapurthala Kesari, Punjab	„	Settled
23.	Complaint of Shri Santu alias Shri Sarvesh Kumar Lodhi, Banda (U.P.) against the Editor, Dainik Aaj, Kanpur (U.P.)	„	Dismissed the matter for default
24.	Complaint of Shri Jaspal Singh Chugh, Advocate,	„	Dismissed the

	Ex.-Additional District & Session Judge, Ludhiana against the Editor, The Tribune, Chandigarh		matter for default
Press and Defamation			
25.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, The Sunday Guardian, New Delhi	June 2, 2014	Disposed of with Assurance
26.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, The Asian Age, New Delhi	„	Disposed of with Assurance
27.	Complaint of General Secretary, Popular Front of India, Kalindi Kunj, New Delhi against the Editor, The Pioneer, New Delhi	June 2, 2014	Disposed of with Assurance
28.	Complaint of Smt. Rinki Singh (through her brother, Shri Ravi Kumar Singh), New Delhi against the Editor, Jan Sandesh Times, Varanasi, U.P.	„	Admonished and Censured
29.	Complaint of Shri Uma Shankar Shukla and Saket Shukla, Baskar, Chhattisgarh against the Editor, Channel India, Chhattisgarh.	„	Admonished and Censured
30.	Complaint of Shri Mohmmmed Zakir, District Sawai, Rajasthan against the Editor, Rajasthan Patrika, Jaipur, Rajasthan.	„	Dismissed the matter for default
31.	Complaint of Shri Santosh Narayan Sharma, Meerut against the Editor, Dainik Janvani, Meerut, U.P.	„	Dismissed the matter for default
32.	Complaint of the Executive Committee, Parents Association for Indian Students in Georgia against the Editor, The Pioneer, New Delhi.	„	Dismissed the matter for default
33.	Complaint of Shri L. K. Mahajan, Shimla, H.P. against the Editor, Amar Ujala, Shimla, H.P.	„	Lack of Substance
34.	Complaint of Shri P.K. Jadeja, DSP, Anti Corruption Bureau, Ahmedabad against the Editor, Leader of the Crime News, Ahmedabad.	„	Lack of Substance
35.	Complaint of Shri Rajendra Prasad Brijbhushan Chaube, Municipal councilor, Mumbai against the Editor, Toofan Samachar, Mumbai.	„	Dismissed the matter for default
36.	Complaint of Mrs. Jayanti Chatterjee, District - Asansol (W.B.) against the Editor, Sambad Pratidin, Kolkata.	„	Dismissed the matter for default
37.	Complaint of Shri Madan Mohan Soren, Chief Ticket Officer (Line), Jharkhand against the Editor, Prabhat Khabar, Jamshedpur, Jharkhand.	„	Disposed of with direction
38.	Complaint of Shri R. N. Shaikh, Dy Traffic Manager, Mumbai Port Trust, Traffic Department, Mumbai against the editor, Afternoon Dispatch and Courier, Mumbai.	„	Censured
39.	Complaint of Shri L. R. Vishwanath, Additional Director General (I/c) Song and Drama Division,	„	Disposed of Direction

	MIB, New Delhi against the Editor, News Horn', Gurgaon.		
40.	Complaint of Shri Gazi Ram Meena, Commissioner of Police, Rewa District, Rewa, Madhya Pradesh against the Editor, Pradesh Today, Bhopal, M.P.	,,	Admonished and Censored
41.	Complaint of Shri Rajesh Bhargava, Chairman, CHL Group of Hospitals, Indore, M.P. against the Editor, Dainik Agniban, Indore, M.P.	,,	Dismissed the matter for default
42.	Complaint of Dr. Zaheeruddin, Dental Surgeon, Maharishi Valmiki Hospital, New Delhi against the Editor, Daudti Dilli, New Delhi.	,,	Admonished and Censored
43.	Complaint of Dr. Charu Walikhanna, Member, National Commissioner for Women, New Delhi against the Editor, Dainik Bhaskar, Noida, U.P.	,,	Admonished and Censored
44.	Complaints of Shri Shankardayal Nathulal, Amravati, Maharashtra against the Editor, Amravati Darpan.	June 2, 2014	Dismissed for default
45.	Complaint of Smt. Usha Yadav, Chairman, Nav Uday Nari Utthan Samiti, Bhopal, M.P. against the Editor, Patrika, Bhopal, M.P.	,,	Admonished and Censored
46.	Complaint of Shri Nitin Kumar Agarwal, Churru, Rajasthan against the editor, Dainik Bhaskar, Rajasthan.	,,	Dismissed for default
47.	Complaint of Smt. Arti Luniya, Executive Director (CAD), Steel Authority of India, Ltd., New Delhi against the Editor, Sakal Times, Pune, Maharashtra.	March 13, 2015	Dismissed for default
48.	Complaint of Shri Pradeep Kumar Singh Kasliwal, Member, Digambar Jain Samaj, Indore against the Editor, Lok Ka Vishwas, Indore.	,,	Dismissed for default
49.	Complaint of Shri T. Umamaheswara Rao, Visakhpatnam, A.P. against the Editor, India Today, Noida.	,,	Dismissed for default
50.	Complaint of M/s. Cochin Minerals & Rutile Ltd., Kerala against the Editor, Mangalam Daily, Kerala.	,,	Settled
51.	Complaint of Shri Bhimsen, New Delhi against the Editor, The Times of India, New Delhi	,,	Dismissed for default
52.	Complaint of Shri Bhimsen, New Delhi against the Editor, Mail Today, Noida.	,,	Dismissed for default
53.	Complaint of Shri Kuldeep Rai Sood, Advocate, Agra, U.P. against the Editor, Hindustan, Agra, U.P.	,,	Dismissed for default
54.	Complaint of Shri Kuldeep Rai Sood, Advocate, Agra, U.P. against the Editors Dainik Jagran, Agra, U.P.	,,	Dismissed for default
55.	Complaint of Shri Rupesh Singhvi, (IRAS), Senior Divisional Finance Manager, North Western Railway, Jodhpur (Raj.) against the Editor, 'Dainik Navjyoti', Jodhpur (Raj.).	,,	Disposed of with directions
56.	Complaint of Shri Puneet Agarwal, Agra, U.P. against the Editor, Hindustan, Agra, U.P.	,,	Dismissed for non pursuance

57.	Complaint of Shri Puneet Agarwal, Agra, U.P. against the Editor, Dainik Jagran, Agra, U.P.	„	Dismissed for non pursuance
58.	Complaint of Shri Ravinder, Project Director, National Highway Authority of India, Gaziabad, U.P. against the Editor, Dainik Jagran, Kanpur, U.P.	„	Directions to publish correct version as well as apology
59.	Complaint of Dr. Charanjit Singh Pruthi, Managing Director, Baba Budha Sahib Cardiac Centre Ltd., Pruthi Hospital, Jalandhar against the Editor, The Tribune, Chandigarh, Punjab.	„	Dismissed for default
60.	Complaint of Smt. Vimlesh alias Guddi Sharma, Aligarh, U.P. against the Editor, Amar Ujala, Aligarh, U.P.	„	Dismissed for default
61.	Complaint of Shri Surender Bhadur Yadav, Assistant Superintendent of Posts Office (Head Quarter), Banda, U.P. against the Editor, Rashtriya Sahara, Kanpur, U.P.	March 13, 2015	Censured
62.	Complaint of Shri Vakul Goyal, Saket, Meerut, U.P. against the Editor, Aaj Ki Dastan, Meerut Cantt., U.P.	„	Dismissed for default
63.	Complaint of Shri Harish Batra, President, Bhartiya Janta Party, Adarsh Nagar, Delhi against the Editor, Ravivar Delhi, Delhi.	„	Dismissed for default
Press and Morality			
64.	Complaint of Ms. Kavita Srivastava, General Secretary, Rajasthan Unit of Public Union for Civil Liberties, Jaipur against the Editor, DNA, Jaipur.	June 2, 2014	Disposed of with direction
65.	Complaint of Shri Hari Krishna Vapta, Pune against the Editor, The Times of India, Pune.	„	Dismissed for default
Communal, Casteist, Anti National and Anti- Religious Writings			
66.	Complaint of Shri L. S. Herdenia, Bhopal against the Editor, Panchjanya, New Delhi	June 2, 2014	Dismissed for default

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S. No.	Parties	Date of decision	Decision/Action Taken
1.	Shri Velagapdi Ramakrishna Baby, MLA and Shri Kotha Srinivasu, Vishakhapatnam against the Editor, Sakshi, Hyderabad	8.05.2015	Disposed off
2.	Shri Ramoji Rao, Editor, Eenadu, Telugu Daily, Hyderabad against the Editor, Sakshi, Hyderabad.	„	Disposed off
3.	Shri U. K. Ulakanatha Mallar, Coimbatore, Tamil Nadu against the Editor, The New Indian Express, Coimbatore.	„	Disposed off
4.	Shri V. Subramanian, Advocate, Tamil Nadu against the Editor, The Hindu, Chennai.	„	Disposed off
5.	Shri Pankaj Kumar Pandey, Officer on Special Duty, (Expenditure and Monitoring) O/o the Chief Electoral	„	Disposed off

	Officer, Bangalore (Kar.) against the Editor, Lokdarshan.		
6.	Shri Pankaj Kumar Pandey, Officer on Special Duty, (Expenditure and Monitoring) O/o the Chief Electoral Officer, Bangalore (Kar.) against the Editor, Sakal.	„	Dismissed
7	<i>Shri Pankaj Kumar Pandey, IAS, O.S.D. (Exp. Monitoring), Bangalore (Kar.) against the Editor, The New Indian Express, Bangalore (Kar.)</i>	„	Disposed off
8	<i>Shri Pankaj Kumar Pandey, IAS, O.S.D. (Exp. Monitoring), Bangalore (Kar.) against the Editor, Kannada Prabha, Bangalore (Kar.)</i>	„	Disposed off
9	Shri Pankaj Kumar Pandey, Officer on Special Duty, (Expenditure and Monitoring) O/o the Chief Electoral Officer, Bangalore (Kar.) against the Editor, Shakthi Daily.	„	Disposed off
10	Shri Pankaj Kumar Pandey, Officer on Special Duty, (Expenditure and Monitoring) O/o the Chief Electoral Officer, Bangalore (Kar.) against the Editor, Nyayada Haadi.	8.05.2015	Disposed off
11	<i>Shri Pankaj Kumar Pandey, IAS, O.S.D. (Exp. Monitoring), Bangalore (Kar.) against the Editor, Prajanudi, Mysore (Kar.)</i>	„	Disposed off
12	<i>Shri Pankaj Kumar Pandey, IAS, O.S.D. (Exp. Monitoring), Bangalore (Kar.) against the Editor, Sadhvi, Mysore (Kar.)</i>	„	Disposed off
13	<i>Shri Pankaj Kumar Pandey, IAS, O.S.D. (Exp. Monitoring), Bangalore (Kar.) against the Editor, Kannada Belaku, Mysore (Kar.)</i>	„	Disposed off
14	<i>Shri Pankaj Kumar Pandey, IAS, O.S.D. (Exp. Monitoring), Bangalore (Kar.) against the Editor, Edda Dwani, Mysore (Kar.)</i>	„	Disposed off
15	Shri S.H.M., Rizvi, Senior Superintendent, District Jail, Meerut against the Editor, Amar Ujala, Meerut (U.P.).	„	Dismissed
16	Dr. Ramesh Chandra Agarwal, Matrchhaya, Jaipur (Raj.) against the Editor, Rajashtan Patrika, Jaipur (Raj.).	„	Admonish
17	Shri Shabbir Ahmed Sheikh, Bhilvara, Rajasthan against the Editor, Rashtrdoot, Jaipur, Rajasthan.	„	Admonish
18.	Shri D. Gunasekaran, Registrar, Vishva Bharati, Shanti Niketan District Birbhum, W.B. against the Editor, Hindustan Times, Kolkata.	„	Disposed off
19	Shri S.K. Mishra, <i>Motor Licensing Officer</i> , Transport Authority, New Delhi against the Editor, City Sixty Samachar.	„	Dismissed
20	<i>Shri S.K. Mishra, Motor Licensing Officer, Transport Department, I.P. Estate, New Delhi against the Editor, The Patriot of India, New Delhi.</i>	„	Disposed off

21	<i>Shri Lalit Kumar Jain, Bulandsahar, UP against the Editor, Gaj Giregi, Muzaffarnagar, UP.</i>	„	Censure
22.	Shri P.D. Rai, Member of Parliament (Lok Sabha), Sikkim against the Editor, ‘Hamro Prajashakti’, Sikkim	„	Censure
23	Col. Anil Kak (Retd.), Indore (M.P.) against the Editor, ‘Dainik Bhaskar’, Indore (M.P.).	„	Dismissed
24	<i>Shri Deepak Kumar Viswakarma, District President, Uttar Pradesh Viswakarma, Mahasabha, Samajwadi Party, Mazdoor Sabha, Janpad Unnao, U.P. against the Editor, Dainik Jagran</i>	„	Dismissed
25	<i>Shri Mohd. Saleem Khilzi, Advocate, Civil Courts, Sangrur, Punjab against the Editor, Hind Samachar, Punjab.</i>	„	Dismissed
26	Shri S.S. Ranawat, Bhilwara, Rajasthan against the Editor, Dainik Bhaskar, Raipur, Rajasthan.	„	Dismissed
27	<i>Shri Babu Singh Kushwaha, Lucknow (U.P.) against the Editor, Amar Ujala, Noida (U.P.).</i>	„	Dismissed
28	Shri Babulal Yadav (Maharaj Ji), Sant Kabir Nagar (U.P.) against the Editor, ‘Dainik Jagran’, Gorakhpur (U.P.)	8.05.2015	Dismissed
29	Dr. Anand Singh, Director, Shiv Mandir Girls College, Bulandsahar U.P. against the Editor, Dainik Jagran, Meerut, UP.	„	Dismissed
30-33	Shri Satpal Singh, District Mandi, Himachal Pradesh against the Editors 1) Jansatta, Mandi, HP 2) Divya Himachal, Kangda, HP 3) Amar Ujala, Kangda, HP and 4) Punjab Kesari, Jalandhar, Punjab.	„	Dismissed
34	Shri Shyam Pannalalji Sharma, Member, Executive Committee, Berar General Education Society, Akola Maharashtra against the Editor, Suryodaya, Maharashtra.	7.08.2015	Censure
35	Shri Kapil Marwaha, Chartered Accountant, Mumbai against the Editor, DNA, Mumbai.	„	Dismissed
36	Dr. Jagdish K. Dadhich, Mumbai against the Editor, ‘Mid-Day’, Mumbai.	„	Dispose of with direction.
37	Shri Chetan Prakash Aggarwal, Mantri, Mantri, Shri Chandi Mandir Prabandak Samiti (Regd.) .), Chandi Road, Hapur (U.P.) against the Editor ‘Bhanu Gunj’, U.P.	„	Censure
38	Shri Ambrish Gour, Senior Superintendent of Jail, Central Jail, Allahabad against the Editor, Hindustan, Allahabad, U.P.	„	Dismissed
39	Shri Rakesh Kumar Kushwah, Kanpur against the Editor, Electronic Market Report, Kanpur, U.P.	„	Censure

40	Shri Brij Mani Singh, Former Provincial Spokesman, Akhil Bhartiya Hindu Mahasabha, Gorakhpur (U.P.) against the Editor, Dainik Jagran, Gorakhpur (U.P.).	„	Dismissed
41	Ms. Punam Mehta, Joint Director, Pension & Pensioners Welfare Department, Regional Office, Kota (Raj.) against the Editor, 'Rajasthan Patrika', Rajasthan.	„	Dismissed
42	<i>Shri Ranjit Singh, Patiala (issue emergent from the complaint of Shri Ranjit Singh against the Editor Chardikala, Patiala) for filing false declaration in the Council.</i>	„	No action required
43	Dr. Dinesh Talwar, New Delhi against the Editor, Hindustan Times.	„	Dismissed with Observations
44	<i>Shri Sanjeev Kumar Kulshreshtha, Ghaziabad (U.P.) against the Editor, Hindustan, New Delhi.</i>	„	Dismissed
45	<i>Shri O.P. Akela Jaunsari, State Secretary, Uttar Pradesh Safai Majdoor Union, Nazibabad (U.P.) against the Editor, Amar Ujala, Meerut (U.P.)</i>	„	Dismissed with direction
46	Ms. Simran Juneja, Ghaziabad (U.P.) against the Editor, 'Nav Bharat Times', Ghaziabad (U.P.).	„	Disposed off
47	<i>Shri H.B Rajaram, Air Marshal, AVSM, Air Officer In-charge Administration, New Delhi against the Editor, Eastern Chronicle, Guwahati.</i>	„	Published the clarification
48.	<i>Shri Sumeet Singh, Delhi against the Editor, The Patriots of India, New Delhi</i>	7.08.2015	Censure
49	Shri Malik Javed Ansari, New Delhi against the Editor, Rashtriya Sahara.	„	Dismissed
50	Smt. Pratibha Bhargava, Agar (U.P.) against the Editor, 'I-Next', Agra (U.P.).	„	Censure
51	<i>Shri Faseeh Akhtar, Chairman, Samajik Sanstha Kaumi Help Society (Regd.) Muzaffarnagar (U.P.) against the Editors, 1) Shah Times, Meerut and 2) Dainik Jagran, Meerut (U.P.).</i>	„	Dismissed
52	<i>Shri Charan Singh & Smt. Munni Devi, Moradabad (U.P.) against the Editor, Amar Ujala, Meerut (U.P.)</i>	„	Dismissed
53	<i>Shri Sushil Kumar Varshney, General Secretary, Akhil Bharat Varshiy Shri Vaishya Barahasaini Mahasabha (Regd.), Aligarh (U.P.) against the Editor, Dainik Jagran, Kanpur (U.P.)</i>	„	Disposed off
54	Shri Lokender Singh, Jhansi (U.P.) against the Editor, 'Dainik Jagran', Jhansi (U.P.).	„	Dismissed
55	Shri Pradeep Kumar Rana, Sub-Inspector, Vastan Vihar Station, Dehradun, Uttarakhand against the Editor, 'Crime Story', Dehradun, Uttarakhand.	„	Dismissed
56	Shri Neelam Singh Bhandari, Pithoragarh (U.K.) against the Editor, Amar Ujala, Haldwani (U.K.)	„	Dismissed

57	Shri Naseem Ahamad Thekedar, <i>Muzaffarnagar (U.P.) against the Editor, Amar Ujala, Meerut (U.P.)</i> .	„	Dismissed
58	Shri Naseem Ahamad Thekedar, <i>Muzaffarnagar (U.P.) against the Editor, Amar Ujala, Meerut (U.P.)</i> .	„	Dismissed
59	<i>Shri Prof. N.K. Pandey, Director, Center for Information, Publication and Public Relations, Lucknow University, Lucknow (U.P.) against the Editor, Nishpaksh Divya Sandesh, Lucknow (U.P.)</i> .	„	Censure
60	<i>Shri Pradeep Kumar, Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Pey Jal Nigam, Rishikesh (U.K.) against the Editor, Kranti Gatha, Rishikesh (U.K.)</i>	„	Dismissed
61	Shri Mazhar Hussain, Advocate, U.P. against the Editor, Khusro Mail, Bareilly, U.P.	„	Dismissed
62	Shri Prashant Gupta, Meerut (U.P.) through his advocate Shri Sharad Jain, Meerut against the Editor, ‘Dainik Janvani’, Meerut (U.P.).	„	Disposed off
63	Shri Sheopal Singh, Ex-District Chairman, Congress Committee, Bulandshehar, UP against the Editor, Dainik Jagran, U.P.	„	Disposed off
64	Smt. Sunita Jain, Sagar (M.P.) against the Editor, Dainik Bhaskar, Bhopal (M.P.).	„	Dismissed
65	Shri P. Pattavi, President, Prithak Bastar Rajya Party, Raipur (C.G.) against the Editor, Dainik Bhaskar, (C.G.).	„	Dismissed
66	<i>Shri Hari Om Verma, Meerut (U.P.) against the Editor, Dainik Jagran, Meerut (U.P.)</i>	„	Censure
67	<i>Shri Devender Kumar, Post Master, Grade-III, Muzaffarnagar (U.P.) against the Editor, Thanvi Muzaffarnagar Times, Muzaffarnagar (U.P.)</i>	7.08.2015	Dismissed
68	Shri R.N. Kundu, Kolkata against the Editor, ‘The Statesman’, Kolkata.	„	Dismissed
69	of Smt. Vibha Sharma, District Umria, M.P. against the editor, Jan Duniya, Umria, M.P.	„	Dismissed
70	Shri Sunil Goswami, Indore against the editor, Dabang Duniya, Indore, M.P.	„	Dismissed
71.	Shri Aman Kumar Singh & Smt. Yasmin Singh, Raipur (C.G.) against the Editor, Patrika, Raipur (C.G.)	„	Disposed off
72	Shri Meena Chandel, District Accounts Manager, National Rural Health Mission, District Health Society, Ujjain, M.P. against the Editor, Patrika, M.P.	„	Dismissed
73	Shri Virbhan Ajvani (I.P.S.), Superintendent of Police, Ajmer (Raj.) against the Editor, Mahanagar Times, Rajasthan.	„	Disposed off

74	<i>Shri Jalinder K. Ramane, Inspector of Police, Nagpada Police Station, Mumbai against the Editor, Satya Shodhak Rahi, Mumbai (Mah.).</i>	„	Disposed off
75	Shri Gyan Swaroop Ahuja, Jabalpur (M.P.) against the Editor, ‘Times of India’, Jabalpur (M.P.)	„	Disposed off
76	Shri Kamaldeep Verma, Advocate, Civil Court, Bijnor, UP against the Editor, Amar Ujala	9.10.2015	Disposed of
77	Complaint of Shri Ved Prakash Gupta, General Secretary, Punjab Human rights Committee, Bathinda (Punjab) against the editor, Punjab Kesari	„	Disposed of
78	Shri Surender Bhadur Yadav, Assistant Director, O/o the Post Master General, Gorakhpur (UP) against the Editor, Dainik Vishva Pariwar, Kanpur, UP.	„	Disposed of
79	Complaint of Shri Kalyan Kumar, Media Advisor, M/s Jindal Steel & Power Ltd. New Delhi against the Editor, DNA, Mumbai	„	Dismissed
80	Complaint of Shri Surender Bhadur Yadav, Assistant Director, O/o the Post Master General, Gorakhpur (UP) against the Editor, Dainik Vishva Pariwar, Kanpur, UP.	„	Dismissed
81	Complaint of Prof. Javaid Akhtar, Controller of Examinations, Aligarh Muslim University, Aligarh UP against the Editor Punjab Kesari, Jalandhar (Punjab)	„	Dismissed
82	Complaint of Shri K. Vasant Kumar, Srikakulam, AP against the Editor, Sanchalana Sayamakala Patrika Satyam A.P.	„	Dismissed
83	Complaint of Shri Thaawar Chand Gehlot, Member of Parliament (RS) Ujjain (MP) against the Editor, Ratlam Darshan (MP)	„	Censured
84	Complaint on behalf of Shri Vaishnav Sahayak Trust, Indore (MP) against the Editor, Prabhat Kiran, Indore (MP)	„	Disposed of
85	Complaint of Dr. Pandurang Phaldessai, Bardez, Goa against the Editor, Goa Doot, Marathi Daily, Goa.	9.10.2015	Disposed of
86	Complaint of Shri Narender Tulsidas Popa, District Thane, Maharashtra against the Editor, Vartahar Naradvani Palghar, Thane, Maharashtra.	„	Censured
87	Complaint of Shri Syed Arshad Ali, Assistant Manager- Legal, Lokmat Media Ltd. Nagpur (Mah.) against the State Editor, Dainik Divya Marathi, Dainik Bhaskar Group Corp. Ltd., Aurangabad (Mah.)	„	Dismissed
88	Complaint of Shri B.P. Singh, Joint Commissioner of Income Tax, Jalgaon, Maharashtra against the Editor, Sakal, Jalgaon, Maharashtra.	„	Warned
89	Complaint of Smt. Vijaylaxmi Arun Pandya, Diu (UT) against the Editor, Don of India, Silvassa	„	Dismissed
90	Complaint of Shri Srinivas B. Kotian, Mumbai against the Editor, ‘Mumbai Mirror’, Mumbai (Mah.)	„	Dismissed

91	Complaint of Shri Premkumar Punamchand Sharma, Assitant Charity Commissioner, Wardha, Maharashtra against the Editor, Jan Madhyam, Amravati, Maharashtra	„	Disposed of
92	Complaint of Shri Ravindra Singh, Mumbai against the Editor, Sangathan Bharat, Mumbai	„	Disposed off
93	Complaint of Mrs. Carrie Correia, Salcette, Goa against the Editor, O Heraldo	„	Disposed of
94	Complaint of Shri Nerion Albuquerque, Goa against the Editor, The Times of India, Kolhapur (Mah.)	„	Dismissed
95	Complaint of Mrs. Rashmi P. Naik, Goa against the editor, The Gaon, Panji, Goa	„	Dismissed
96	Complaint of Shri Rajendra Dagadu Gaikwad, Chakan, Khakan, Pune (through advocate) against the Editor, Janhindola, Thane	„	Disposed of
97	Complaint of Shri Vijay Wadettiwar, Nagpur against the Editor, Lokshahi Warta, Nagpur	„	Disposed of
98	Complaint of Shri Ajay Tyagi, Mumbai against the Editor, Hindustan Times	„	Disposed of
99	Complaint of Shri Mahesh Dinkar Deshmukh, Advocate, Amravati (Mah.) against the Editor, Punya Nagari, Nagpur(Mah.)	„	Disposed of
100	Complaint of Shri A.K. Dixit, Deputy General Manager, Chandrapur (Mah.) against the Editor, Navbharat, Nagpur (Mah.)	„	Disposed of
101	Complaint of Shri Dattatray Shivram Gavankar, Mumbai against the Editor, Janadhar Sandesh	„	Censure
102	Complaint of Dr. Pandurang Phaldessai, Bardez (Goa) against the Editor, Goa Doot, Marathi Daily, Panaji (Goa)	11.12.2015	Disposed of
103	Complaint of Dr. Zafaul Islam Khan, New Delhi against the Editor, Dainik Jagran, Meerut	„	Dismissed
104	Complaint of Shri Mahender Kumar, Saharanpur (UP) against the Editor, Cheetein Aur Bauchharein, Saharanpur (UP)	„	Dismissed
105	Complaint of Shri R.D. Chandrahas, Joint General Manager/Vigilance Officer, Ordinance Parachute Factory, Kanpur (UP) against the Editor, Amar Ujala, Kanpur (UP)	11.12.2015	Disposed of
106	Complaint of Shri Anup K. Pujari, Sagar, MP against the Editor, 'Times of India', Bhopal, MP	„	Dismissed
107	Complaint of Prof. Sandeep K. Malhotra, Department of Zoology, University of Allahabad against Times of India, Lucknow	„	Censured
108	Complaint of Shri Prakash Kumar Joshi, Balangir, Orissa against the Editor, The Sambad, Orissa.	„	Dismissed
109	Complaint of Dr. Sunil Srivastava, Director and Superintendent in Chief, Mental Hospital, Bareilly (UP) against the Editor, Times of India	„	Dismissed

110	Complaint of Dr. Munir Khalid, Bjinor (UP) against the Editor, Awam-E-Hind, Delhi	„	Disposed of
111	Complaint of Dr. Munir Khalid, Bjinor (UP) against the Editor, Vidhan Kesari, Bjinor, UP	„	Disposed of
112	Complaint of Dr. Munir Khalid, Bjinor (UP) against the Editor, Public Emotion, Bjinor	„	Disposed of
113	Complaint of Dr. Munir Khalid, Bjinor (UP) against the Editor, Prayaan, Evening Daily, Bjinor, UP	„	Disposed of

ANNEXURE 'B'

ANNEXURE AS REFERRED TO IN PART (a) OF THE LOK SABHA QUESTION No. 211 FOR ANSWER ON 11/03/2016 REGARDING "REGULATORY FRAMEWORK FOR MEDIA".

Action Taken on violation of Programme and Advertisement code by Private TV channels in last three years and current year.

Year – 2013

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
1.	Enterr 10	Telecast of Hindi feature film 'Musafir', 'Plan' and 'Ashiq Banaya Apnne'- 'A' certified films.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
2.	Zing	Telecast of Hindi feature film "Hawas" - 'A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
3.	Manoranjan TV	Telecast of Hindi feature film "Topless" - "A' certified film.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day .

4.	SS TV	Telecast of Trailer of the film "Friends with Benefits" which was not certified by CBFC for telecast on TV channels.	Order dated 08.01.2013 was issued to the channel prohibiting the transmission of the channel for one day.
5.	FTV	Telecast of an advertisement of Vodka on 2.3.2011 in a programme Fashion TV Launch Party	An Advisory dated 17.01.2013 was issued to the channel.
6.	Sadhna TV	Telecast of programme " Adhyatamik Gyan Charcha" showing content contemptuous of religious groups, defamatory and content likely to encourage violence	A Warning dated 06.03.2013 was issued to the channel.
7.	Comedy Central	Telecast of Programme "The Wonder Years" showing content against good tests and decency and child denigrating	An Advisory dated 28.03.2012 was issued to the channel.
8.	FTV	Telecast of programme "Desigers in High Definition" on 11.9.11, "Chantellie Lingrie, Paris" on 12.09.11 & "Lingerie" on 15.09.11 and "15th Anniversary-Top Designers" showing obscene and women denigrating content	An Order dated 28.03.2013 was issued to the channel prohibiting the transmission of the channel for 10 days
9.	NDTV Good Times	Telecast of programme "Life a Beach" during April, May ,2011 showing obscene and women denigrating content	An Advisory dated 02.04.2013 was issued to the channel.
10.	Mahuaa	Telecast of Hindi feature film 'Aulaad' and 'Ek Aur Kurukshetra' - 'A' certified films.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.

11.	AXN	Telecast of Hindi feature film 'Darkness Falls' - 'A' certified film.	An order dated 25.04.2013 was issued to the channel prohibiting the transmission of the channel for one day.
12.	Movies Ok	Telecast of Hindi feature film 'Dil Jale' - 'A' certified film.	An order dated 01.05.2013 was issued to the channel prohibiting the transmission of the channel for one day.
13.	Comedy Central	Telecast of programme "Stand Up Club"	An order was issued on 17.05.2013 prohibiting the transmission of the channel for 10 days
14.	IBN 7	Telecast of the Advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 29.05.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
15.	Sandesh News	Telecast of programme "Aaj No Mahima, Desh Ni Gruh Dasha" showing superstition and blind relief	An Advisory issued on 07.06.2013 to all TV channels including this channel.
16.	All channels	Telecast of a programme which showing superstition and blind belief.	An Advisory dated 07.06.2013 issued to all channels.
17.	MTV	Telecast of the advertisement of "Axe Shower Gel" containing vulgar and indecent content.	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
18.	VH1	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
19.	Colors	Telecast of advertisement of "Axe Shower Gel" showing obscene and women denigrating content	Order dated 17.06.2013 was issued directing the channel to furnish an undertaking regarding not airing such ads in future.
20.	News Time Assam	Telecast of programme revealing the identity of	An order dated 05.09.2013 was issued to run apology scroll for two days.

		children caught inhaling drugs.	
21.	N TV	Telecast of News report showing contents offending good taste and decency and women denigrating	An order dated 18.09.13 issued to the channel to run the apology scroll for three days.
22.	All News & Current Affairs channels	Telecast of inflammatory and provocative news/programmes in a sensational manner.	An Advisory dated 20.09.2013 was issued to the channel.
23.	Zoom TV	Telecast of Film "Teesri Aankh - 'A' certified film.	An order dated 01.10.2013 was issued to prohibit the transmission or re-transmission for one day
24.	ABN Andhra Jyoti	Telecast of a song based programme on "Ide Mallea Velavani" containing obscene and women denigrating content	An order dated 01.10.2013 was issued to the channel to prohibit the transmission or re-transmission for seven days.
25.	Manoranjan TV	Telecast of 'A' Certified Hindi feature film "Ek Chatur Nar"	order was issued on 17.05.2013 to prohibit the transmission or re-transmission of channel for seven days
26.	BIG CBS LOVE	Telecast of programme "Excused" containing women denigrating content	An order was issued on 15.10.2013 to the channel to prohibit the transmission or re-transmission of channel for one day.
27.	All channels	Guidelines for media reporting on children (NCPCR)	An Advisory dated 17.10.2013 to all channels.
28.	All News & Current Affairs channels	Comparison of speech of the Prime Minister with the speech of other political leaders on Independence Day	An Advisory dated 21.10.2013 was issued to the all News & Current Affairs channels.
29.	UTV Bindass	Telecast of a programme "Emotional Atyachaar Season 3" containing obscene content	An order dated 06.11.2013 was issued to prohibit the transmission or re-transmission for three days
30.	Khoj India	Telecast of news report revealing the identity of	A warning dated 23.12.2013 was issued to channel

		mentally challenged rape victim and her child	
31.	Manoranjan TV	Telecast of various films without showing CBFC certificates	A warning dated 26.12.2013 was issued to the channel
32.	News X	Channel had carried a news scroll on the health of Hon'ble President of India on June 23, 2012	An Advisory dated 26.12.2013 was issued to channel.

Year – 2014

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
33.	WB	Telecast of a "V/UA" certified film "It's a Boy Girl Thing" showing obscene and women denigrating content	Order dated 16.01.2014 was issued for taking the channel off air for one day.
34.	All News & Current Affairs channels	Telecast of Republic Day Parade with commentary, advised to carry the signals of DD with sign language interpretation	An Advisory dated 23.01.2014 was issued to all news channels.
35.	Lemon News	Telecast a news report, revealing the identity of the sexually abused women	A warning dated 10.03.2014 was issued to channel
36.	Bansal News	Telecast a programme 'Ladkiyon Ka Gumnaam Bodyguard promoting superstition and blind belief	A warning dated 11.03.2014 was issued to channel
37.	NE TV	Telecast of news bulletins showing the dead bodies and badly injured people without morphing or blurring	A warning dated 12.03.2014 was issued to channel
38.	Zee TV	Telecast of a serial 'Jodha Akbar" containing content promoting communal	A warning dated 20.03.2014 was issued to the channel

		attitudes, encouraging violence and also defamatory content	
39.	India News	Telecast of programme 'Rahasya' promoting superstition and blind belief	A warning dated 25.03.2014 was issued to channel
40.	Big Boss-Season-7	Telecast of a reality show Bigg Boss Season-7	An Advisory dated 26.03.2014 was issued to channel
41.	Amrita TV	Telecast of 'A' Certified film, 'The Don'	A warning dated 27.03.2014 was issued to channel
42.	DY 365	Telecast disturbing of Dead Bodies Without making them blurs.	A warning dated 07.05.2014 was issued to the channel
43.	Sony TV	Telecast of objectionable Comedy Show 'Kahani Comedy Circus Ki'.	A Directive dated 20.05.2014 issued to Sony TV for compliance directions of the Court of the Chief Commissioner for Persons with Disabilities as also the provisions contained in the programme and advertisement codes.
44.	All TV Channel	Ministry of Road Transport & Highways has raised concerns on depiction of rash, negligent and dangerous driving in Various programmes, serials, news features, etc. on TV channels.	An Advisory dated 23.05.2014 was issued to All TV Channels.
45.	All TV Channel	Telecast of Advertisement on "Zaitoon Tara Edible Oil" The advertisement claims that edible oil prevents cancer.	An Advisory dated 26.06.2014 was issued to All TV Channels.
46.	All channels	TV Channels continue Telecast Films without displaying CBFC Certificates.	An Advisory dated 29.05.2014 was issued to All TV Channels.
47.	All TV Channel	Telecast of objectionable advertisements which is upheld by CCC.	An Advisory dated 21/08/2014 was issued to all channel

48.	Vasanth TV	Telecast a programme called 'Vaimaye Vellum' revealed the identity of sexually abused minor children	A warning dated 27.08.2014 was issued to the channel
49.	News Live TV	Telecast of news bulletins showing the dead bodies and badly injured people without morphing or blurring	A warning dated 01.09.2014 was issued to the channel
50.	TV-5 TV	Telecast of news report showing young girl stabbing visuals without morphed norblurred.	A warning dated 02.09.2014 was issued to the channel
51.	Kalaingar TV	Telecast of news report showing the dead bodies and badly injured people without morphing or blurring	A warning dated 02.09.2014 was issued to the channel
52.	Naxatra News	Telecast of allegedly defamatory/fabricated Programme.	An order dated 05.09.2014 was issued to the channel to carry version of opposite party.
53.	Headlines Today	Telecast of special programme called "Muzaffarnagar Conspiracy Exposed'.	A warning dated 31.10.2014 was issued to the channel
54.	Sudarshan TV	Telecast of programme called "Siyaasi Dango Mai UP".	A warning dated 31.10.2014 was issued to the channel

Year – 2015

Sl. No.	Name of the Channel	Reason for Show Cause Notice	Details of action taken
55.	Colors TV	Telecast of programme namely " Fear Factor Khatron Ke Khiladi-Darr Ka Blockbuster"	A order dated 08.01.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for on day
56.	Lemon News	Telecast of programme namely "Khauf Ke 10 Destination"	A warning dated 19.01.2015 was issued to the channel
57.	NTV	Telecast a song-based programme 'Cine Colors'	An order dated 19.01.2015 was issued to the channel for taking the channel off air for seven day.

58.	All News Channels	Telecast a programme of Republic Day Parade with sign language commentary on 26th Jan., 2015	An Advisory dated 19.01.2015 was issued to the all News channels
59.	All News Channels	Telecast of documentary programme India's Daughter	An Advisory dated 03.03.2015 was issued to the all News channels restraining not to telecast the said documentary programme.
60.	All TV Channel	Telecast of live coverage of counter-terrorism operations.	An Advisory dated 20.03.2015 was issued to all TV channels.
61.	24 Ghanta TV	Telecast of news report showing death of a young man without morphing or blurring	An Warning dated 23.03.2015 was issued to channel
62.	NTV	Telecast of news report revealed the identity of sexual harassment minor boy	An Warning dated 23.03.2015 was issued to channel
63.	Satlon News	Telecast of News report about a private corporate party organised in a five star hotel on the Pune-Mumbai highway	An order was issued on 27.03.2015 to the channel to prohibit the transmission or re-transmission of channel for 30 day.
64.	TV9	Telecast a 'Bullet News' political satire targeting Chief Minister of Telangana.	An order was issued on 27.03.2015 to the channel for running apology scroll.
65.	Jai Hind	Telecast of 'A; certified film, titled 'Hai Harithe'	An order was issued on 07.04.2015 to the channel to prohibit the transmission or re-transmission of channel for one day.
66.	Aljazeera TV	Telecast of News report carried wrong graphical map of India repeatedly.	An order was issued on 10.04.2015 to the channel to prohibit the transmission or re-transmission of channel for 5 day.
67.	Sudarshan News	Telecast of a programme called BINDAAS BOL making allegation about non-salutation of National Flag on the Republic Day by the Hon'ble Vice President.	A warning dated 17.06.2015 was issued to the channel.

68.	Raj News	Telecast of disturbing visuals of dead bodies without blurring.	A warning dated 22.06.2015 was issued to the channel
69.	Russia Today TV	Telecast of obscene programme 'Crazy Alert'	An Advisory dated 06.07.2015 was issued the channel.
70.	Raj News	Telecast of disturbing visuals of a women body burning up into flames without blurring.	A warning dated 02.07.2015 was issued to the channel.
71.	Channel 2 News	Telecast of disturbing visuals of a man dead body without blurring.	A warning dated 22.07.2015 was issued to the channel.
72.	All News Channels	Telecast of live coverage of any anti-terrorist operation by security forces.	An advisory dated 27.07.2015 was issued to all news channels.
73.	A2Z News TV	The Channel telecast news reports on various date and revealed the identity of Sexual assault minor victims	A warning dated 07.08.2015 was issued to the channel.
74.	DY 365	Telecast of News story defame the image of MLA and denigrating women.	A order dated 07.08.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for one day
75.	News Time Assam	Telecast of News story defame the image of MLA and denigrating women.	A order dated 07.08.2015 was issued to the channel thereby warning the channel and directing it to run an apology scroll for one day.
